

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                                     |
|----|---------------------------------------|------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------------------|
| 1  | D-BLAPL/21627/2026<br>BLAPL/7990/2026 | PREMRAJ MEHER<br>VS<br>STATE OF ODISHA         | RAKESH KUMAR SARANGI<br>VS  | PAIKMAL /241 /2025<br>A.D.J.,PADAMPUR(Bargarh )<br>Spl/0000054/2025                     |
| 2  | D-BLAPL/23129/2026<br>BLAPL/7991/2026 | ANIL NIAL<br>VS<br>STATE OF ODISHA             | TARA PRASAD MOHAPATRA<br>VS | KHAPRAKHOL /144 /2026<br>A.D.J,PATNAGARH(Balangir)<br>Spl/0000015/2026                  |
| 3  | D-BLAPL/23264/2026<br>BLAPL/7992/2026 | SATYAM NAYAK<br>VS<br>STATE OF ODISHA          | MANAS KUMAR CHAND<br>VS     | BANAPUR P.S. /243 /2026<br>J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)<br>GR/0000467/2026 |
| 4  | D-BLAPL/23285/2026<br>BLAPL/7993/2026 | SATYAJIT NATH<br>VS<br>STATE OF ODISHA         | TANMAYA KUMAR MOHANTY<br>VS | AIRPORT /173 /2026<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CT/0000918/2026              |
| 5  | D-BLAPL/23301/2026<br>BLAPL/7994/2026 | DINESH KUMAR PANDA<br>VS<br>STATE OF ODISHA    | SIBA RANJAN POLAI<br>VS     | BERHAMPUR TOWN /198 /2026<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0001307/2026              |
| 6  | D-BLAPL/23128/2026<br>BLAPL/7995/2026 | BHUBEL DHARUA<br>VS<br>STATE OF ODISHA         | TARA PRASAD MOHAPATRA<br>VS | BELPARA /82 /2012<br>A.D.J,PATNAGARH(Balangir)<br>SC/0000135/2012                       |
| 7  | D-BLAPL/23120/2026<br>BLAPL/7996/2026 | SANKAR TANDI<br>VS<br>STATE OF ODISHA          | PRATYUSHA NAIDU<br>VS       | / /0<br>SPECIAL JUDGE,BALANGIR(Balangir)<br>2(A)CC/0000009/2026                         |
| 8  | D-BLAPL/23404/2026<br>BLAPL/7997/2026 | N. DAMODAR RAO<br>VS<br>STATE OF ODISHA        | JITENDRA SAMANTARAY<br>VS   | KESINGA /218 /2026<br>J.M.F.C., KESINGA(Kalahandi)<br>CT/0000213/2026                   |
| 9  | D-BLAPL/23406/2026<br>BLAPL/7998/2026 | LALITA PRADHAN<br>VS<br>STATE OF ODISHA        | JITENDRA SAMANTARAY<br>VS   | RAIKIA /272 /2025<br>A.D.J.,BALLIGUDA(Kandhamal)<br>ST/0000017/2026                     |
| 10 | D-BLAPL/23415/2026<br>BLAPL/7999/2026 | BIBHUTIBHUSAN MAHANTA<br>VS<br>STATE OF ODISHA | SITAKANTA HOTA<br>VS        | / /0<br>SPECIAL JUDGE,NAYAGARH(Nayagarh )<br>SPL. 2(a)C.C./0000013/2026                 |
| 11 | D-BLAPL/23247/2026<br>BLAPL/8000/2026 | SUBAL MAHAKUD<br>VS<br>STATE OF ODISHA         | JUGALA KISHORE PANDA<br>VS  | / /0<br>SPECIAL JUDGE,BAUDH(Baudh )<br>2(A)CC/0000012/2026                              |

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|----|---------------------------------------|------------------------------------------------------------------|-------------------------------|-------------------------------------------------------------------------------------------|
| 12 | D-BLAPL/23252/2026<br>BLAPL/8001/2026 | SEIKH IRFAN UDDIN @ SHAIK IRFANUDDIN<br>VS<br>STATE OF ODISHA    | RAMESH CHANDRA MAHARANA<br>VS | KHAJURIPADA /60 /2026<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000084/2026           |
| 13 | D-BLAPL/23254/2026<br>BLAPL/8002/2026 | MAHADEBA BARIHA @ MAHADEV BARIHA<br>VS<br>STATE OF ODISHA        | AMITAV TRIPATHY<br>VS         | PAIKMAL /105 /2024<br>A.D.J.,PADAMPUR(Bargarh )<br>CT/0000006/2025                        |
| 14 | D-BLAPL/23051/2026<br>BLAPL/8003/2026 | KULAMANI BISWAL<br>VS<br>STATE OF ODISHA                         | SUSAMPAD HOTA<br>VS           | SONEPUR /126 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So<br>GR/0000115/2026             |
| 15 | D-BLAPL/23256/2026<br>BLAPL/8004/2026 | MUNNA ANSARI<br>VS<br>STATE OF ODISHA                            | BIKASH KARNA<br>VS            | BOUDH /354 /2026<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000114/2026                       |
| 16 | D-BLAPL/23257/2026<br>BLAPL/8005/2026 | MITHUN RANA<br>VS<br>STATE OF ODISHA                             | AMITAV TRIPATHY<br>VS         | BAUNISUNI /152 /2024<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000090/2024                   |
| 17 | D-BLAPL/23302/2026<br>BLAPL/8006/2026 | BITA @ SIMANCHAL BEHERA<br>VS<br>STATE OF ODISHA                 | AMULYA RATNA PANDA<br>VS      | PHULBANI SADAR /127 /2026<br>S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL<br>CT/0000524/2026       |
| 18 | D-BLAPL/19689/2026<br>BLAPL/8007/2026 | RABI @ RABINDRA SAHOO<br>VS<br>STATE OF ODISHA                   | BHABANI SANKAR MISHRA<br>VS   | MAHILA PS,SEC-3,ROURKELA /73 /2012<br>S.D.J.M.(P),ROURKELA(Sundargarh)<br>GR/0001596/2012 |
| 19 | D-BLAPL/21868/2026<br>BLAPL/8008/2026 | DIGANT KUMAR BEHERA @ DIGANT BEHERA<br>VS<br>STATE OF ODISHA     | NIRMAL CHANDRA MOHANTY<br>VS  | CANTONMENT ROAD /277 /2025<br>J.M.F.C,CUTTACK(Cuttack)<br>GR/0001779/2025                 |
| 20 | D-BLAPL/21929/2026<br>BLAPL/8009/2026 | BAPUNI NAYAK @ NANDA<br>VS<br>STATE OF ODISHA                    | PRAVAT RANJAN BARIK<br>VS     | MANCHESWAR P.S. /465 /2021<br>A.D.J.,BHUBANESWAR(Khordha )<br>CT/0000160/2022             |
| 21 | D-BLAPL/22508/2026<br>BLAPL/8010/2026 | SUNITA BEHERA @ BEHRA @ KANDULUNA BEHRA<br>VS<br>STATE OF ODISHA | NIRAJ KUMAR SETHI<br>VS       | HATIBARI /9 /2025<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>ST/0000111/2025                   |
| 22 | D-BLAPL/23089/2026<br>BLAPL/8011/2026 | SIMANCHAL PRADHAN<br>VS<br>STATE OF ODISHA                       | SUNIL KUMAR PANDA<br>VS       | GURANDI /59 /2024<br>DISTRICT AND SESSIONS JUDGE,GAJA<br>ST/0000093/2024                  |
| 23 | D-BLAPL/22638/2026                    | SRIKAR BEHERA                                                    | AMIT KUMAR NATH               | DUNGURIPALI /164 /2026                                                                    |

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|----|---------------------------------------|------------------------------------------------|-------------------------------|----------------------------------------------------------------------------------------------|
|    | BLAPL/8012/2026                       | VS<br>STATE OF ODISHA                          | VS                            | SPECIAL JUDGE (POCSO), SONEPUR(Sonepur)<br>Spl/0000015/2026                                  |
| 24 | D-BLAPL/22979/2026<br>BLAPL/8013/2026 | SRIDHAR NAYAK<br>VS<br>STATE OF ODISHA         | B.B.CHAMPATIRAY<br>VS         | CHANDRASEKHARPUR /544 /2026<br>J.M.F.C.(II),BHUBANESWAR(Khordha )<br>CT/0001332/2026         |
| 25 | D-BLAPL/23463/2026<br>BLAPL/8014/2026 | SADANANDA PRADHAN<br>VS<br>STATE OF ODISHA     | PRADEEP KUMAR PANDA<br>VS     | KISHORENAGAR (ANUGUL) /200 /2024<br>SPECIAL JUDGE (POCSO), ANGUL(Anugul)<br>Spl/0000017/2025 |
| 26 | D-BLAPL/19099/2026<br>BLAPL/8015/2026 | BHAGBAN GUNTHA<br>VS<br>STATE OF ODISHA        | AMIT SUJAT BISWAL<br>VS       | PADWA /5 /2025<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>CT/0000040/2025                          |
| 27 | D-BLAPL/23464/2026<br>BLAPL/8016/2026 | JUBURA NAIK @ JUBARAJ<br>VS<br>STATE OF ODISHA | RAMESH CHANDRA MAHARANA<br>VS | ANGUL SADAR PS /520 /2024<br>A.D.J.,ANGUL(Anugul )<br>CT/0000041/2026                        |
| 28 | D-BLAPL/23473/2026<br>BLAPL/8017/2026 | KISHORE @ KISHOR JENA<br>VS<br>STATE OF ODISHA | SUCHIT KUMAR NAYAK<br>VS      | ADVA /38 /2021<br>SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)<br>Spl/0000048/2021                  |
| 29 | D-BLAPL/23518/2026<br>BLAPL/8018/2026 | GOPAL SAHU<br>VS<br>STATE OF ODISHA            | PABITRA KUMAR NAYAK<br>VS     | JHARSUGUDA SADAR /234 /2026<br>SPECIAL JUDGE (POCSO), JHARSUGUDA<br>Spl/0000041/2026         |
| 30 | D-BLAPL/17708/2026<br>BLAPL/8019/2026 | BHUSAN BEHERA<br>VS<br>STATE OF ODISHA         | MANAS KUMAR CHAND<br>VS       | BRAHMAGIRI /527 /2025<br>AD-HOC A.D.J.,(FTSC),PURI(Puri)<br>ST/0000184/2026                  |
| 31 | D-BLAPL/20971/2026<br>BLAPL/8020/2026 | BRAHMA KANHAR<br>VS<br>STATE OF ODISHA         | NITYANANDA MOHAPATRA<br>VS    | / /0<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha)<br>TR/0000053/2026                         |
| 32 | D-BLAPL/22649/2026<br>BLAPL/8021/2026 | SAHADEB PANDA<br>VS<br>STATE OF ODISHA         | ANAND PRAKASH DAS<br>VS       | LAXMISAGAR P.S. /511 /2026<br>J.M.F.C.(IV),BHUBANESWAR(Khordha )<br>CT/0001008/2026          |
| 33 | D-BLAPL/22708/2026<br>BLAPL/8022/2026 | BIRAJA PRASAD MALLICK<br>VS<br>STATE OF ODISHA | SIVA SANKAR CHAINI<br>VS      | CYBER CRIME AND ECONOMIC OFFENSE<br>S.D.J.M.,BARGARH(Bargarh )<br>CT/0001035/2026            |
| 34 | D-BLAPL/23084/2026<br>BLAPL/8023/2026 | SUDAM BARIHA<br>VS                             | SURYAKANTA DWIBEDI<br>VS      | LARAMBA /8 /2026<br>A.D.J,PATNAGARH(Balangir)                                                |

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|----|---------------------------------------|---------------------------------------------------------------------------|--------------------------------|--------------------------------------------------------------------------------------------------------------|
| 35 | D-BLAPL/22494/2026<br>BLAPL/8024/2026 | STATE OF ODISHA<br>BIRA KAIBARTA<br>VS                                    | JNYANANANDA PANDA<br>VS        | SC/0000040/2026<br>BHAWANIPATNA TOWN /81 /2026<br>DISTRICT & SESSIONS JUDGE, BHAWANIPATNA<br>CT/0000064/2026 |
| 36 | D-BLAPL/23106/2026<br>BLAPL/8025/2026 | STATE OF ODISHA<br>SHYAM MINIKA @ SHYAM MINYAKA<br>VS                     | HIMANSU SEKHAR SATAPATHY<br>VS | LAXMIPUR /85 /2026<br>J.M.F.C.,LAXMIPUR(Koraput)<br>GR/0000200/2026                                          |
| 37 | D-BLAPL/23526/2026<br>BLAPL/8026/2026 | STATE OF ODISHA<br>A. SANTOSH KANYARI @ A .SANTOSH<br>VS                  | RAJEET ROY<br>VS               | JARADA /225 /2026<br>J.M.F.C.,PATRAPUR(Ganjam)<br>GR/0000315/2026                                            |
| 38 | D-BLAPL/23288/2026<br>BLAPL/8027/2026 | STATE OF ODISHA<br>JAKRIAS MARKEY<br>VS                                   | UMA SHANKAR PATEL<br>VS        | KUTRA /33 /2016<br>DISTRICT & SESSIONS JUDGE,SUNDERGARH<br>ST/0000093/2016                                   |
| 39 | D-BLAPL/23389/2026<br>BLAPL/8028/2026 | STATE OF ODISHA<br>PABANA @ SUDHAKAR MAJHI<br>VS                          | PRAVASH CHANDRA JENA<br>VS     | BHOGRAI /386 /2025<br>A.D.J.,JALESWAR(Baleshwar)<br>ST/0000013/2026                                          |
| 40 | D-BLAPL/23108/2026<br>BLAPL/8029/2026 | STATE OF ODISHA<br>HIMANSU @ HIMANSHU MISHRA @ BAYA @ LULUA @ BUNTY<br>VS | DALIRANI BEHURAY<br>VS         | BHADRAK TOWN /174 /2026<br>S.D.J.M.,BHADRAK(Bhadrak )<br>GR/0000735/2026                                     |
| 41 | D-BLAPL/23391/2026<br>BLAPL/8030/2026 | STATE OF ODISHA<br>CHANDAN PANDA<br>VS                                    | JITENDRA SAMANTARAY<br>VS      | KESINGA /218 /2026<br>J.M.F.C., KESINGA(Kalahandi)<br>CT/0000213/2026                                        |
| 42 | D-BLAPL/23532/2026<br>BLAPL/8031/2026 | STATE OF ODISHA<br>RUKMANI PATRA<br>VS                                    | KULDEEP MOHANTY<br>VS          | CYBER CRIME AND E.O, BALASORE /49<br>S.D.J.M.,BALASORE(Baleshwar)<br>CT/00000914/2025                        |
| 43 | D-BLAPL/23394/2026<br>BLAPL/8032/2026 | STATE OF ODISHA<br>SUMAN NAIK<br>VS                                       | PRAKASH KUMAR SAMAL<br>VS      | RASOL /101 /2026<br>S.D.J.M.,HINDOL(Dhenkanal)<br>GR/0000290/2026                                            |
| 44 | D-BLAPL/23429/2026<br>BLAPL/8033/2026 | STATE OF ODISHA<br>TINKU KUMAR<br>VS                                      | KAUSTUVA MOHANTY<br>VS         | G.R.P.S.,SAMBALPUR /57 /2026<br>SPL.JUDGE SAMBALPUR(Sambalpur)<br>TR/0000053/2026                            |
| 45 | D-BLAPL/21488/2026<br>BLAPL/8034/2026 | UNION OF INDIA (RAILWAY)<br>KUNA GOCHHAYAT<br>VS<br>STATE OF ODISHA       | JUGALA KISHORE PANDA<br>VS     | BANTALA /92 /2026<br>SPECIAL JUDGE (POCSO), ANGUL(Anugul)<br>Spl/0000025/2026                                |

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|----|---------------------------------------|--------------------------------------------------------------------------------------------------|----------------------------------|-----------------------------------------------------------------------------|
| 46 | D-BLAPL/23139/2026<br>BLAPL/8035/2026 | RIJWAN ANSARI<br>VS<br>STATE OF ODISHA                                                           | SANDEEP RAJ PANDA<br>VS          | KEONJHAR SADAR /60 /2026<br>A.D.J.,KEONJHAR(Kendujhar)<br>ST/0000021/2026   |
| 47 | D-BLAPL/23281/2026<br>BLAPL/8036/2026 | BASIR ANSARI<br>VS<br>STATE OF ODISHA                                                            | DUSHMANTA SAHOO<br>VS            | ADVA /60 /2021<br>SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)<br>Spl/0000069/2021 |
| 48 | D-CMP/35664/2026<br>CMP/1306/2026     | RAMESH CHANDRA PATEL<br>VS<br>KEDARNATH PATEL                                                    | TUSAR KUMAR MISHRA<br>VS         | //<br>CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)<br>CS/0000003/2019           |
| 49 | D-CMP/32078/2026<br>CMP/1307/2026     | RAM CHANDRA TUDU<br>VS<br>TUSHARKANTA TUDU                                                       | PRAJNA SARITA MOHANTY<br>VS      | //<br>CIVIL JUDGE (SD),BARIPADA(Mayurbhanj)<br>CS/0000491/2024              |
| 50 | D-CMP/26305/2026<br>CMP/1308/2026     | GIRIJAKANTA ROUT<br>VS<br>SAKUNTALA BHAISAL                                                      | SHAMBHU CHARAN NATH SHARMA<br>VS | //<br>CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)<br>CS/0000004/2017           |
| 51 | D-CMP/35288/2026<br>CMP/1309/2026     | SATYABHAMA JENA @ NAYAK<br>VS<br>SIBA CHARAN NAYAK                                               | BISWAJIT MAHARANA<br>VS          | //<br>CIVIL JUDGE (SD),JAJPUR(Jajapur )<br>EXECUTION CASE/0000017/2023      |
| 52 | D-CONTC/31884/2026<br>CONTC/5105/2026 | DIBAKAR SAHOO<br>VS<br>SOVA SHARMA, I.A.S.                                                       | BASUDEV BARIK<br>VS              | //<br>0<br>//                                                               |
| 53 | D-CONTC/31885/2026<br>CONTC/5106/2026 | SRINIBAS NAYAK<br>VS<br>SOVA SHARMA, I.A.S.                                                      | BASUDEV BARIK<br>VS              | //<br>0<br>//                                                               |
| 54 | D-CONTC/24425/2026<br>CONTC/5107/2026 | TRUPTIMAYEE SAHOO<br>VS<br>UMAKANTA DAS, DIST REGISTRAR,COOPERATIVE SOCIETIES, DHENKANAL         | ADV.<br>VS                       | //<br>0<br>//                                                               |
| 55 | D-CONTC/28567/2026<br>CONTC/5108/2026 | DR.SUBHA PRASAD SAHOO<br>VS<br>DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, KHORDHA       | SMRUTI PRASAD SAHOO<br>VS        | //<br>0<br>//                                                               |
| 56 | D-CONTC/29198/2026<br>CONTC/5109/2026 | PRAKASH CHANDRA BEHERA<br>VS<br>AMIYA KUMAR DASH, ENFORCEMENT OFFICER G.A. DEPT. GOVT. OF ODISHA | BRAHMANANDA TRIPATHY<br>VS       | //<br>0<br>//                                                               |
| 57 | D-CONTC/30054/2026                    | JOGINDRA KUMAR KARJEE                                                                            | SANTOSH KUMAR DWIVEDY            | //                                                                          |

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|----|--------------------|------------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
|    | CONTC/5110/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA, R AND DM DEPT.,BHUBANESWAR    |                          | //                                  |
| 58 | D-CONTC/33450/2026 | SUBHADRA DAS                                                                             | TARUN PATNAIK            | //                                  |
|    | CONTC/5111/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | SATYABRATA SAHU, IAS                                                                     |                          | //                                  |
| 59 | D-CONTC/33676/2026 | SUSAMA PANDA                                                                             | ADV.                     | //                                  |
|    | CONTC/5112/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | BALAMUKUNDA BHUYAN, O.A.S.                                                               |                          | //                                  |
| 60 | D-CONTC/33687/2026 | MANOHAR GOLARI                                                                           | ADV.                     | //                                  |
|    | CONTC/5113/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BHUBANESWAR |                          | //                                  |
| 61 | D-CONTC/33688/2026 | URMILA SAHOO                                                                             | ADV.                     | //                                  |
|    | CONTC/5114/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BHUBANESWAR |                          | //                                  |
| 62 | D-CONTC/35012/2026 | BIBHUTI BHUSAN DASH                                                                      | ADV.                     | //                                  |
|    | CONTC/5115/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA |                          | //                                  |
| 63 | D-CONTC/35016/2026 | SUDHANSU SEKHAR DALAI                                                                    | ADV.                     | //                                  |
|    | CONTC/5116/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA |                          | //                                  |
| 64 | D-CONTC/35036/2026 | SHIBA SANKAR MAHARANA                                                                    | ADV.                     | //                                  |
|    | CONTC/5117/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA |                          | //                                  |
| 65 | D-CONTC/6541/2026  | DURGA CHARAN DAS                                                                         | ADV.                     | //                                  |
|    | CONTC/5118/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | KESHAB MEHER, OES, D.E.O., JAGATSINGHPUR                                                 |                          | //                                  |
| 66 | D-CONTC/7163/2026  | JUNEJ KUMAR SETHI                                                                        | SUBHENDU KUMAR NAYAK     | //                                  |
|    | CONTC/5119/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | ARABINDA PADHI, IAS                                                                      |                          | //                                  |
| 67 | D-CONTC/36143/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                                        | ADV.                     | //                                  |
|    | CONTC/5120/2026    | VS                                                                                       | VS                       | 0                                   |
|    |                    | REVENUE DIVISIONAL COMMISSIONER, CUTTACK                                                 |                          | //                                  |
| 68 | D-CONTC/32586/2026 | PRAFULLA KUMAR PRUSTY                                                                    | BASUDEV BARIK            | //                                  |
|    | CONTC/5121/2026    | VS                                                                                       | VS                       | 0                                   |

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|----|---------------------------------------|---------------------------------------------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
| 69 | D-CONTC/32885/2026<br>CONTC/5122/2026 | SOVA SHARMA, IAS<br>GADADHAR SAHU<br>VS<br>SWAGATIKA RATH, ADDL. TAHASILDAR, KUKUDAKHANDI, GANJAM                         | ADV.<br>VS               | //<br>//<br>0<br>//                 |
| 70 | D-CONTC/35376/2026<br>CONTC/5123/2026 | PUSPALATA PANDA<br>VS<br>KALUNGE GORAKH WAMAN, DIRECTOR OF HORTICULTURE, BHUBANESWAR                                      | ADV.<br>VS               | //<br>0<br>//                       |
| 71 | D-CONTC/35592/2026<br>CONTC/5124/2026 | PRADIPTA KUMAR PANDA<br>VS<br>PRATHAMESH ARVIND RAJ SIRKE, IAS                                                            | ADV.<br>VS               | //<br>0<br>//                       |
| 72 | D-CONTC/35007/2026<br>CONTC/5125/2026 | ASWINI KUMAR SAMANTARAY<br>VS<br>SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA | ADV.<br>VS               | //<br>0<br>//                       |
| 73 | D-CONTC/35018/2026<br>CONTC/5126/2026 | PRIYABRATA JENA<br>VS<br>SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA         | ADV.<br>VS               | //<br>0<br>//                       |
| 74 | D-CONTC/35022/2026<br>CONTC/5127/2026 | PRATAP CHANDRA NAYAK<br>VS<br>SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA    | ADV.<br>VS               | //<br>0<br>//                       |
| 75 | D-CONTC/34347/2026<br>CONTC/5128/2026 | NIBEDITA SETHI<br>VS<br>SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA                                                 | ADV.<br>VS               | //<br>0<br>//                       |
| 76 | D-CONTC/20682/2026<br>CONTC/5129/2026 | DUSMANTA KISHORE SWAIN<br>VS<br>KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK                                     | PRABIN DAS<br>VS         | //<br>0<br>//                       |
| 77 | D-CONTC/35892/2026<br>CONTC/5130/2026 | SAMBARI JENA<br>VS<br>PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR                           | ADV<br>VS                | //<br>0<br>//                       |
| 78 | D-CONTC/35893/2026<br>CONTC/5131/2026 | PARBATI RAO<br>VS<br>PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY,BHUBANESWAR                             | ADV<br>VS                | //<br>0<br>//                       |
| 79 | D-CONTC/35894/2026<br>CONTC/5132/2026 | P. CHANDREYA<br>VS<br>PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY,BHUBANESWAR                            | ADV<br>VS                | //<br>0<br>//                       |

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| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                                                |
|----|---------------------------------------|-------------------------------------------------------------------------------------|----------------------------|------------------------------------------------------------------------------------|
| 80 | D-CONTC/34201/2026<br>CONTC/5133/2026 | MAHESWAR MALLIK<br>VS<br>GOPAL KRISHNA RAUTARAY, OAS, TAHASILDAR, SORADA            | SUSANTA KUMAR LENKA<br>VS  | //<br>0<br>//                                                                      |
| 81 | D-CONTC/35541/2026<br>CONTC/5134/2026 | NIRANJAN NAIK<br>VS<br>BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA | ADV<br>VS                  | //<br>0<br>//                                                                      |
| 82 | D-CONTC/35543/2026<br>CONTC/5135/2026 | SOURAV KUMAR SWAIN<br>VS<br>KESHAB MEHER, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR | ADV<br>VS                  | //<br>0<br>//                                                                      |
| 83 | D-CONTC/35545/2026<br>CONTC/5136/2026 | PRASANTA KUMAR SAMANTARAY<br>VS<br>BINOD SINGH, BLOCK EDUCATION OFFICER, MALKANGIRI | ADV.<br>VS                 | //<br>0<br>//                                                                      |
| 84 | D-CRLA/13740/2026<br>CRLA/711/2026    | SOUMYA RANJAN BEHERA @ PAPI<br>VS<br>STATE OF ODISHA                                | BIJAYA KUMAR RAGADA<br>VS  | DERABIS /33 /2018<br>AD-HOC A.D.J. (FTSC),KENDRAPARA(K<br>Spl/0000299/2018         |
| 85 | D-CRLA/21875/2026<br>CRLA/712/2026    | KUMAR MANDI<br>VS<br>STATE OF ODISHA                                                | JUGALA KISHORE PANDA<br>VS | MATHILI /55 /2014<br>DISTRICT AND SESSIONS JUDGE,MALK<br>CT/0000131/2014           |
| 86 | D-CRLA/20976/2026<br>CRLA/713/2026    | DAYANIDHI MADI<br>VS<br>STATE OF ODISHA                                             | JUGALA KISHORE PANDA<br>VS | ORKEL /200 /2025<br>SPECIAL JUDGE (POCSO), MALKANGIR<br>Spl/0000051/2025           |
| 87 | D-CRLA/23321/2026<br>CRLA/714/2026    | LAXMAN NAIK<br>VS<br>STATE OF ODISHA                                                | MANAS KUMAR CHAND<br>VS    | KANTAMAL /101 /2024<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>ST/0000038/2024         |
| 88 | D-CRLA/20597/2026<br>CRLA/715/2026    | GANAPATI HARIJAN @ ULLI<br>VS<br>STATE OF ODISHA                                    | NIRANJAN PANDA<br>VS       | UMERKOTE /258 /2016<br>A.D.J.,UMERKOTE(Nabarangapur )<br>CT/0000007/2017           |
| 89 | D-CRLA/21411/2026<br>CRLA/716/2026    | ARAKHITA MAJHI<br>VS<br>STATE OF ODISHA                                             | PRABHAV BEHERA<br>VS       | KESINGA /212 /2020<br>SPL. JUDGE (VIG),BHAWANIPATNA(Ka<br>CT/0000055/2020          |
| 90 | D-CRLMC/22988/2026<br>CRLMC/2620/2026 | DURGA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA                                       | SIDHARTHA MISHRA<br>VS     | BENTKAR (42 MOUZA) UPD CUTTACK<br>J.M.F.C.(IV),CUTTACK(Cuttack)<br>GR/0001078/2026 |
| 91 | D-CRLMC/23148/2026                    | GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA                                            | SIDHARTHA MISHRA           | INFOCITY PS /630 /2026                                                             |



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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                            | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                                   |
|-----|---------------------------------------|-----------------------------------------------------------------|------------------------------|---------------------------------------------------------------------------------------|
|     | CRLMC/2621/2026                       | VS<br>STATE OF ODISHA                                           | VS                           | J.M.F.C.(II),BHUBANESWAR(Khordha )<br>CT/0001792/2026                                 |
| 92  | D-CRLMC/23155/2026<br>CRLMC/2622/2026 | GAGAN BIHARI MAHAPATRA@GAGAN MOHAPATRA<br>VS<br>STATE OF ODISHA | SIDHARTHA MISHRA<br>VS       | INFOCITY PS /627 /2026<br>J.M.F.C.(II),BHUBANESWAR(Khordha )<br>CT/0001789/2026       |
| 93  | D-CRLMC/22449/2026<br>CRLMC/2623/2026 | SWETARANJAN SETHI<br>VS<br>STATE OF ODISHA                      | JYOTIRMAYA SAHOO<br>VS       | KABISURYANAGAR (KODALA) /233 /2026<br>A.D.J.,KODALA(Ganjam)<br>ST/0000017/2021        |
| 94  | D-CRLMC/19215/2026<br>CRLMC/2624/2026 | AJIT PARIDA @ BISWAJIT PARIDA<br>VS<br>STATE OF ODISHA          | RAKESH KUMAR MALLICK<br>VS   | GOBINDAPUR /23 /2019<br>C.J.M.,CUTTACK(Cuttack)<br>ST/0000059/2022                    |
| 95  | D-CRLMC/19183/2026<br>CRLMC/2625/2026 | BHULAMAN KHETI<br>VS<br>STATE OF ODISHA                         | ACHYUTANANDA PATTANAIK<br>VS | TANGI (KHURDA) /123 /2017<br>2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR<br>TR/0000021/2017 |
| 96  | D-CRLMC/22516/2026<br>CRLMC/2626/2026 | PURNAMASI KUMARI MOHAPATRA<br>VS<br>STATE OF ODISHA             | ARUN KUMAR BEHERA<br>VS      | / /0<br>J.M.F.C.,PURI(Puri)<br>ICC/0000089/2024                                       |
| 97  | D-CRLMC/22915/2026<br>CRLMC/2627/2026 | SANA@SK.JAMURUDDIN<br>VS<br>STATE OF ODISHA                     | BHARAT JALLI<br>VS           | BARANGA /39 /2012<br>3RD A.D.J., CUTTACK(Cuttack)<br>ST/0000217/2024                  |
| 98  | D-CRLMC/20432/2026<br>CRLMC/2628/2026 | ROHIT DHINGRA<br>VS<br>STATE OF ODISHA                          | SANDIPAN MISHRA<br>VS        | MALGODOWN /67 /2025<br>J.M.F.C.(III),CUTTACK(Cuttack)<br>GR/0000256/2025              |
| 99  | D-CRLMC/22967/2026<br>CRLMC/2629/2026 | TUKUNA SWAIN<br>VS<br>STATE OF ODISHA                           | SURYAKANTA DWIBEDI<br>VS     | KHALLIKOTE /98 /2019<br>J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE<br>GR/0000226/2019    |
| 100 | D-CRLMC/22980/2026<br>CRLMC/2630/2026 | AMIT KUMAR BEHERA<br>VS<br>STATE OF ODISHA                      | SUBHRAJEET SAHOO<br>VS       | RANPUR /157 /2023<br>SPECIAL JUDGE (POCSO), NAYAGARH<br>TR/0000141/2023               |
| 101 | D-CRLMC/23255/2026<br>CRLMC/2631/2026 | DURGA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA                   | SIDHARTHA MISHRA<br>VS       | CUTTACK SADAR /499 /2026<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>GR/0001100/2026       |
| 102 | D-CRLMC/23260/2026<br>CRLMC/2632/2026 | DURGA CHARAN PRADHAN<br>VS                                      | SIDHARTHA MISHRA<br>VS       | CUTTACK SADAR /501 /2026<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)                          |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                                                                |
|-----|---------------------------------------|-----------------------------------------------------------|----------------------------|----------------------------------------------------------------------------------------------------|
| 103 | D-CRLMC/23263/2026<br>CRLMC/2633/2026 | STATE OF ODISHA<br>DURGA CHARAN PRADHAN<br>VS             | SIDHARTHA MISHRA<br>VS     | GR/0001102/2026<br>CUTTACK SADAR /503 /2026<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>GR/0001111/2026 |
| 104 | D-CRLMC/23271/2026<br>CRLMC/2634/2026 | STATE OF ODISHA<br>DURGA CHARAN PRADHAN<br>VS             | SIDHARTHA MISHRA<br>VS     | CUTTACK SADAR /506 /2026<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>GR/0001114/2026                    |
| 105 | D-CRLMC/23345/2026<br>CRLMC/2635/2026 | STATE OF ODISHA<br>CHINMAYA SATAPATHY<br>VS               | JUGALA KISHORE PANDA<br>VS | / /0<br>S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI<br>ICC/0000044/2024                                |
| 106 | D-CRLMC/23202/2026<br>CRLMC/2636/2026 | STATE OF ODISHA<br>JOGENDRA MALLIK<br>VS                  | SUSANTA KUMAR LENKA<br>VS  | / /<br>J.M.F.C.,G.UDAYAGIRI(Kandhamal)<br>MIS.CASE/0000010/2025                                    |
| 107 | D-CRLMC/22147/2026<br>CRLMC/2637/2026 | STATE OF ODISHA<br>RAHUL RANJAN SENAPATI<br>VS            | SOUBHAGYA KUMAR DASH<br>VS | / /0<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>ICC/0001617/2020                                         |
| 108 | D-CRLMC/23207/2026<br>CRLMC/2638/2026 | SANTOSH KUMAR SETHY<br>ARUNI@ARUNEE GARUD<br>VS           | AJIT KUMAR RAUT<br>VS      | BAJAJARAJNAGAR /123 /2026<br>J.M.F.C.,JHARSUGUDA(Jharsuguda )<br>CT/0000575/2026                   |
| 109 | D-CRLMC/23262/2026<br>CRLMC/2639/2026 | STATE OF ODISHA<br>KRISHNA SINGH<br>VS                    | ANJAN KUMAR BISWAL<br>VS   | ANGUL TOWN /552 /2021<br>CIVIL JUDGE (J.D.)-CUM-JMFC,BANARHAT<br>GR/0001081/2021                   |
| 110 | D-CRLMC/21857/2026<br>CRLMC/2640/2026 | STATE OF ODISHA<br>BATU BEHERA @ MANOJ KUMAR BEHERA<br>VS | ASHOK KUMAR PANDA<br>VS    | BARAMBA /196 /2008<br>J.M.F.C.,BARAMBA(Cuttack)<br>GR/0000196/2008                                 |
| 111 | D-CRLMC/20793/2026<br>CRLMC/2641/2026 | STATE OF ODISHA<br>SANJAYA KUMAR TRIPATHY<br>VS           | AJIT KUMAR MOHANTY<br>VS   | RENGALI DAM SITE /211 /2025<br>S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur)<br>GR/0001609/2025     |
| 112 | D-CRLMC/21574/2026<br>CRLMC/2642/2026 | STATE OF ODISHA<br>RAHUL KUMAR JENA<br>VS                 | ASHOK KUMAR BEHERA<br>VS   | BARI RAMCHANDRAPUR /57 /2020<br>SPECIAL JUDGE,JAJPUR(Jajapur )<br>Spl/0000017/2020                 |
| 113 | D-CRLMC/22984/2026<br>CRLMC/2643/2026 | STATE OF ODISHA<br>DURGA CHARAN PRADHAN<br>VS             | SIDHARTHA MISHRA<br>VS     | BENTKAR (42 MOUZA) UPD CUTTACK<br>J.M.F.C.(IV),CUTTACK(Cuttack)<br>GR/0001079/2026                 |

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|-----|---------------------------------------|---------------------------------------------------------------------------|----------------------------|----------------------------------------------------------------------------------------|
| 114 | D-CRLMC/23025/2026<br>CRLMC/2644/2026 | ALOK PATTNAIK<br>VS<br>STATE OF ODISHA                                    | ASHOK KUMAR DAS<br>VS      | / /0<br>J.M.F.C.,BERHAMPUR(Ganjam)<br>ICC/0000465/2019                                 |
| 115 | D-CRLMC/700/2026<br>CRLMC/2645/2026   | NIGAM LAHARI SAMANTARAY<br>VS<br>STATE OF ODISHA                          | RUCHI RAJGARHIA<br>VS      | MARSHAGHAI /118 /2025<br>S.D.J.M.,KENDRAPARA(Kendrapara )<br>GR/0000802/2025           |
| 116 | D-CRLMC/23250/2026<br>CRLMC/2646/2026 | DURGA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA                             | SIDHARTHA MISHRA<br>VS     | CUTTACK SADAR /504 /2026<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>GR/0001112/2026        |
| 117 | D-CRLMC/23234/2026<br>CRLMC/2647/2026 | BATAKRUSHNA MOHAPATRA<br>VS<br>STATE OF ODISHA                            | BISWARANJAN DALAI<br>VS    | BALIANTA P.S. /122 /2017<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000289/2019        |
| 118 | D-CRLMC/22500/2026<br>CRLMC/2648/2026 | BIJAY KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                | SAPAN KUMAR LENKA<br>VS    | KANPUR /191 /2022<br>J.M.F.C.,NARASINGHPUR(Cuttack)<br>CT/0000442/2022                 |
| 119 | D-CRLMC/21128/2026<br>CRLMC/2649/2026 | SANJIT BAGH@SONJIT BAGH<br>VS<br>STATE OF ODISHA                          | BARSHARANI NANDA<br>VS     | NABARANGAPUR TOWN /95 /2020<br>A.D.J.,NAWARANGPUR(Nabarangapur )<br>CT/0000028/2020    |
| 120 | D-CRLMC/10406/2026<br>CRLMC/2650/2026 | HUSBAND OF VICTIM<br>VS<br>STATE OF ODISHA                                | BYOMAKESH TRIPATHY<br>VS   | MAHILA P.S. BUXIBAZAR /153 /2024<br>S.D.J.M.,CUTTACK SADAR(Cuttack)<br>GR/0000569/2024 |
| 121 | D-CRLMC/23303/2026<br>CRLMC/2651/2026 | RAJESH BEHERA@RAJESH KUMAR BEHERA<br>VS<br>STATE OF ODISHA                | JUGALA KISHORE PANDA<br>VS | CHAMPUA /96 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K<br>GR/0000236/2024            |
| 122 | D-CRLMC/22880/2026<br>CRLMC/2652/2026 | SUDARSAN MALLICK<br>VS<br>STATE OF ODISHA                                 | SK. ZAFARULLA<br>VS        | GHANTAPADA /25 /2026<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000065/2026           |
| 123 | D-CRLMC/22889/2026<br>CRLMC/2653/2026 | BIKRAM MALLICK<br>VS<br>STATE OF ODISHA                                   | SK. ZAFARULLA<br>VS        | GHANTAPADA /194 /2025<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000004/2026          |
| 124 | D-CRLMC/23534/2026<br>CRLMC/2654/2026 | RANJIT KUMAR HANTAL@RANJIT HANTAL@RAJIT KU HATAL<br>VS<br>STATE OF ODISHA | AMIT KUMAR SAHU<br>VS      | MACHHKUND /81 /2021<br>JMFC, LAMTAPUT(Koraput)<br>GR/0000049/2021                      |
| 125 | D-CRLMC/22971/2026                    | JAGATRAI MUDULI                                                           | JUGALA KISHORE PANDA       | KALIMELA /89 /2024                                                                     |

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|-----|---------------------------------------|----------------------------------------------------|-------------------------------|-------------------------------------------------------------------------------|
|     | CRLMC/2655/2026                       | VS<br>STATE OF ODISHA                              | VS                            | A.D.J.,MALKANGIRI(Malkangiri )<br>Spl/0000072/2024                            |
| 126 | D-CRLMC/23171/2026<br>CRLMC/2656/2026 | RAMJI SINGH @ RAM<br>VS<br>STATE OF ODISHA         | DIBYA JYOTI SAHOO<br>VS       | AINTHAPALI /26 /2017<br>ASST. SESSIONS JUDGE,SAMBALPUR(S<br>ST/0000137/2017   |
| 127 | D-CRLMC/23261/2026<br>CRLMC/2657/2026 | MANASI LENKA<br>VS<br>STATE OF ODISHA              | RITURANJAN CHHOTARAY<br>VS    | ASTARANGA /24 /2012<br>DISTRICT & SESSIONS JUDGE,PURI(Pur<br>CRA/0000024/2025 |
| 128 | D-CRLMP/22960/2026<br>CRLMP/1084/2026 | AKSHYA KUMAR PARHI<br>VS<br>STATE OF ODISHA        | SURENDRA PRASAD BARIK<br>VS   | / /0<br>()                                                                    |
| 129 | D-CRLMP/22578/2026<br>CRLMP/1085/2026 | AHALYA MAHARANA<br>VS<br>STATE OF ODISHA           | SOUBHAGYA SUNDAR DAS<br>VS    | //<br>/ /0<br>()                                                              |
| 130 | D-CRLMP/23187/2026<br>CRLMP/1086/2026 | TITAN SAHOO<br>VS<br>TRINATH NAIK                  | RANJAN KUMAR ROUT<br>VS       | //<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL<br>ICC/0000109/2025                 |
| 131 | D-CRLMP/21008/2026<br>CRLMP/1087/2026 | REBATI LENKA<br>VS<br>STATE OF ODISHA              | RABI NARAYAN PANDA<br>VS      | / /0<br>()<br>//                                                              |
| 132 | D-CRLMP/20812/2026<br>CRLMP/1088/2026 | AMIT CHOUDHURY<br>VS<br>SUPDT. OF POLICE, KEONJHAR | SOURAV SUMAN BHUYAN<br>VS     | / /0<br>()<br>//                                                              |
| 133 | D-CRLMP/23169/2026<br>CRLMP/1089/2026 | R. ANIL REDDY<br>VS<br>STATE OF ODISHA             | RAJENDRA KUMAR SAHU<br>VS     | / /0<br>()<br>//                                                              |
| 134 | D-CRLMP/22727/2026<br>CRLMP/1090/2026 | LAXMIKANTA BISWAL<br>VS<br>STATE OF ODISHA         | ACHYUTANANDA PATTANAIAK<br>VS | //<br>()<br>//                                                                |
| 135 | D-CRLMP/23277/2026<br>CRLMP/1091/2026 | JANMEJAY PANIGRAHI<br>VS<br>STATE OF ODISHA        | SATYANARAYAN MISHRA<br>VS     | //<br>()<br>//                                                                |
| 136 | D-CRLMP/23177/2026<br>CRLMP/1092/2026 | BABULA DAKUA<br>VS                                 | BIJAYA KUMAR PARIDA 2<br>VS   | //<br>()                                                                      |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                          | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT                                                        |
|-----|----------------------------------------|---------------------------------------------------------------|-------------------------------|--------------------------------------------------------------------------------------------|
| 137 | D-CRLMP/23380/2026<br>CRLMP/1093/2026  | STATE OF ODISHA<br>ARUN PRASAD SAHA<br>VS                     | SUDHANSU SEKHAR PANDA<br>VS   | //<br>DHENKANAL TOWN /508 /2026<br>()                                                      |
| 138 | D-CRLMP/22264/2026<br>CRLMP/1094/2026  | STATE OF ODISHA<br>UDAYA NARAYAN SAMAL<br>VS                  | SUSANTA KUMAR TRIPATHY<br>VS  | //<br>PIRAHAT P.S /166 /2026<br>()                                                         |
| 139 | D-CRLMP/20638/2026<br>CRLMP/1095/2026  | STATE OF ODISHA<br>BIPRA NAYAK<br>VS                          | KURESH PRASAD DASH<br>VS      | //<br>TARASINGI /96 /2026<br>()                                                            |
| 140 | D-CRLMP/21617/2026<br>CRLMP/1096/2026  | STATE OF ODISHA<br>BISHAL MAHARANA<br>VS                      | BYOMAKESH TRIPATHY<br>VS      | //<br>/ /0<br>()                                                                           |
| 141 | D-CRLMP/22084/2026<br>CRLMP/1097/2026  | STATE OF ODISHA<br>JHILI ROUT<br>VS                           | NIRANJAN PANDA<br>VS          | //<br>/ /0<br>()                                                                           |
| 142 | D-CRLMP/23225/2026<br>CRLMP/1098/2026  | STATE OF ODISHA<br>ASHOK KUMAR SAHOO<br>VS                    | PRADEEP KUMAR DAS<br>VS       | //<br>BYREE /98 /2026<br>()                                                                |
| 143 | D-CRLREV/22145/2026<br>CRLREV/516/2026 | STATE OF ODISHA<br>RAKESH KUMAR @ CHANDRA SWAIN<br>VS         | BASUDEV PUJARI<br>VS          | //<br>BARAMBA /118 /2023<br>A.D.J.,ATHAGARH(Cuttack)<br>CRA/0000019/2025                   |
| 144 | D-CRLREV/20948/2026<br>CRLREV/517/2026 | STATE OF ODISHA<br>BIPIN SAHOO<br>VS                          | RAMESH CHANDRA MAHARANA<br>VS | / /0<br>J.M.F.C,CUTTACK(Cuttack)<br>CRMC/0000117/2025                                      |
| 145 | D-CRLREV/23515/2026<br>CRLREV/518/2026 | STATE OF ODISHA<br>SAMBIT RAY<br>VS                           | DEVASHIS PANDA<br>VS          | MARKAT NAGAR /97 /2025<br>J.M.F.C,CUTTACK(Cuttack)<br>CMC/0000130/2026                     |
| 146 | D-CRLREV/22920/2026<br>CRLREV/519/2026 | STATE OF ODISHA<br>MANOJ KUMAR SAHOO<br>VS                    | BHARAT JALLI<br>VS            | INDUSTRIAL ESTATE PS /201 /2026<br>4TH A.D.J. CUM SPL. JUDGE(POCSO) BE<br>CRA/0000101/2026 |
| 147 | D-EXP/29582/2026<br>EXP/98/2026        | STATE OF ODISHA<br>SADASIBA NAYAK<br>VS<br>SOVA SHARMA, I.A.S | ADV.<br>VS                    | //<br>()<br>//                                                                             |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                                                                | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT                                                |
|-----|--------------------------------------|-----------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------------------------------------------------------|
| 148 | D-EXP/35657/2026<br>EXP/99/2026      | BAIDHAR GOUDA<br>VS<br>STATE OF ODISHA                                                              | SIBA PRASAD PATI<br>VS            | //<br>()<br>//                                                                     |
| 149 | D-FAO/26645/2026<br>FAO/897/2026     | M/S.ORIENTAL INSURANCE CO LTD.,KHURDA<br>VS<br>NIRMALA DEVI                                         | AMIT KUMAR NATH<br>VS             | //<br>COMNR FOR EMPLOYEES COMPENSAT<br>EC/0000053/2024                             |
| 150 | D-FAO/31530/2026<br>FAO/898/2026     | D.M. (LEGAL),ORIENTAL INSURANCE CO. LTD., BHUBANESWAR<br>VS<br>GAHAMI BEWA                          | PRASANTA KUMAR MAHALI<br>VS       | //<br>COMNR.FOR EMPLOYEES COMP./ASST<br>WC/0000156/2012                            |
| 151 | D-FAO/35649/2026<br>FAO/899/2026     | MAHESWAR MALLICK<br>VS<br>STATE OF ODISHA                                                           | SANGRAM JENA<br>VS                | //<br>STATE EDUCATION TRIBUNAL,,BHUBA<br>Gia/0000170/2015                          |
| 152 | D-JCRLA/23667/2026<br>JCRLA/220/2026 | BIJU PANDA@BANKA<br>VS<br>STATE OF ODISHA                                                           | ADV.<br>VS                        | MANCHESWAR P.S. /203 /2023<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>CT/0000314/2023  |
| 153 | D-JCRLA/23727/2026<br>JCRLA/221/2026 | HAPUN@SUMARENDRA PATRA<br>VS<br>STATE OF ODISHA                                                     | ADV.<br>VS                        | JAJPUR ROAD /448 /2020<br>AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur )<br>Spl/0000138/2020 |
| 154 | D-LAA/34709/2026<br>LAA/100/2026     | LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW B.G RAIL LINE<br>VS<br>GOKULANANDA BHOKTA   | DEBASISH T.R. BOUDHY, A.G.A<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000516/2023                        |
| 155 | D-LAA/34710/2026<br>LAA/101/2026     | LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW B.G RAIL LINE<br>VS<br>SHYAMAGHANA APAT     | DEBASISH T.R. BOUDHY, A.G.A<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000511/2023                        |
| 156 | D-LAA/34712/2026<br>LAA/102/2026     | LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW B.G RAIL LINE<br>VS<br>BIDHAN CHANDRA DHALA | DEBASISH T.R. BOUDHY, A.G.A<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000473/2023                        |
| 157 | D-LAA/34715/2026<br>LAA/103/2026     | LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>DEBASISH MAHAKUL   | DEBASISH T.R. BOUDHY, A.G.A<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000531/2023                        |
| 158 | D-LAA/34717/2026<br>LAA/104/2026     | LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>LINGARAJ APAT      | DEBASISH T.R. BOUDHY, A.G.A<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000512/2023                        |
| 159 | D-LAA/34787/2026                     | LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW B.G RAIL LINE                               | DEBASISH T.R. BOUDHY, AGA         | //                                                                                 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                                                                  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                         |
|-----|--------------------------------------|-------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------------------------------|
|     | LAA/105/2026                         | VS<br>ANKARA DHALA                                                                                    | VS                           | PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000476/2023       |
| 160 | D-LAA/34888/2026<br>LAA/106/2026     | LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW BG RAIL LINE<br>VS<br>SAROJ KUMAR JENA        | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000520/2023 |
| 161 | D-LAA/34890/2026<br>LAA/107/2026     | LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW BG RAIL LINE<br>VS<br>SNEHALATA BHOKTA        | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000510/2023 |
| 162 | D-LAA/34718/2026<br>LAA/108/2026     | LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>JAGANNATH BHOKTA     | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000515/2023 |
| 163 | D-LAA/34788/2026<br>LAA/109/2026     | LAND ACQUISITION ZONE OFFICER , KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>JAGANNATH BEHERA    | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000092/2023 |
| 164 | D-LAA/34889/2026<br>LAA/110/2026     | LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>RAJENDRA BHOI        | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000522/2023 |
| 165 | D-LAA/34892/2026<br>LAA/111/2026     | LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>PURNACHANDRA MAHAKUL | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000445/2023 |
| 166 | D-LAA/34893/2026<br>LAA/112/2026     | LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE<br>VS<br>SADANANDA PRADHAN    | DEBASISH K. BOUDH, AGA<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000463/2024 |
| 167 | D-MATA/35344/2026<br>MATA/260/2026   | SMRUTI RANJAN PATTNAIK<br>VS<br>TRUPTIMAYEE PRADHAN                                                   | BIBHUTI KESHARI BISWAL<br>VS | //<br>JUDGE FAMILY COURT,BHUBANESWA<br>CP/0000643/2024      |
| 168 | D-MATA/35805/2026<br>MATA/261/2026   | PALLAVI PANDA<br>VS<br>PRAVUPADA PANDA                                                                | SUJATA JENA, SR.ADV.<br>VS   | //<br>JUDGE FAMILY COURT,BHUBANESWA<br>CP/0000561/2025      |
| 169 | D-RPFAM/19815/2026<br>RPFAM/217/2026 | ACHYUTANANDA DAS<br>VS<br>SWAGATIKA DAS                                                               | DEBASISH PATNAIK<br>VS       | //<br>JUDGE,FAMILY COURT,JAGATSINGPUR<br>Crp/0000106/2023   |
| 170 | D-RSA/30096/2026<br>RSA/388/2026     | SADHU CHARAN BARIK<br>VS                                                                              | RABINDRA KUMAR PATNAIK<br>VS | //<br>A.D.J.,KUCHINDA(Sambalpur)                            |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                        | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT                                                 |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------------------------|----------------------------------|-------------------------------------------------------------------------------------|
| 171 | D-RSA/34319/2026<br>RSA/389/2026       | THE COLLECTOR, SAMBALPUR<br>HAYATUN BIBI@MANGO<br>VS<br>SK. RAHIMUDDIN                                      | DEBAKANT MOHANTY<br>VS           | RFA/0000049/2025<br>//<br>A.D.J.,JAGATSINGHPUR(Jagatsinghapur )<br>RFA/0000037/2017 |
| 172 | D-RSA/32911/2026<br>RSA/390/2026       | BHARAT MISTRY<br>VS<br>SUDHESWAR PRASAD SAHU                                                                | PRASANTA KUMAR MOHANTY (2)<br>VS | //<br>DISTRICT & SESSIONS JUDGE,SAMBALPUR<br>RFA/0000048/2024                       |
| 173 | D-RVWPET/33073/2026<br>RVWPET/178/2026 | COMMITTEE OF MANAGEMENT OF DHANSAR SERVICE CO-OPERATIVE SOCIETY LIMITED, BENTAN<br>VS<br>CHITTARANJAN SAHOO | SATYENDRA K. RATHI<br>VS         | //<br>0<br>//                                                                       |
| 174 | D-RVWPET/16830/2026<br>RVWPET/179/2026 | RAMANI PANDA<br>VS<br>HARAMANI BEHERA                                                                       | ADV.<br>VS                       | //<br>0<br>//                                                                       |
| 175 | D-WA/33842/2026<br>WA/1077/2026        | STATE OF ODISHA<br>VS<br>AMIT KUMAR NAIK                                                                    | DEBASISH TRIPATHRY,A.G.A<br>VS   | //<br>0<br>//                                                                       |
| 176 | D-WA/24580/2026<br>WA/1078/2026        | SAMIR KUMAR DAS<br>VS<br>UNION OF INDIA                                                                     | PRATIK DASH<br>VS                | //<br>0<br>//                                                                       |
| 177 | D-WA/33840/2026<br>WA/1079/2026        | STATE OF ODISHA<br>VS<br>BRUNDABAN DALAI                                                                    | DEBASISH TRIPATHRY,A.G.A<br>VS   | //<br>0<br>//                                                                       |
| 178 | D-WA/35642/2026<br>WA/1080/2026        | CHIEF GENERAL MANAGER, STATE BANK OF INDIA, KHORDHA<br>VS<br>GOPAL KRISHNA MAHAPATRA                        | DILLIP KUMAR MOHAPATRA<br>VS     | //<br>0<br>//                                                                       |
| 179 | D-WA/35430/2026<br>WA/1081/2026        | BIBEK DAS<br>VS<br>STATE OF ODISHA                                                                          | SIDHESWAR MALLIK<br>VS           | //<br>0<br>//                                                                       |
| 180 | D-WA/35504/2026<br>WA/1082/2026        | ASHIS KUMAR PAIKARAY<br>VS<br>STATE OF ODISHA                                                               | SIDHESWAR MALLIK<br>VS           | //<br>0<br>//                                                                       |
| 181 | D-WA/35506/2026<br>WA/1083/2026        | PRIYANKA MAHUKA<br>VS<br>STATE OF ODISHA                                                                    | SIDHESWAR MALLIK<br>VS           | //<br>0<br>//                                                                       |



# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO               | NAME OF PETNR./APPEL                        | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------|---------------------------------------------|-----------------------------------|-------------------------------------|
| 182 | D-WA/35511/2026<br>WA/1084/2026 | SHINE SHREE DASH<br>VS<br>STATE OF ODISHA   | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 183 | D-WA/35429/2026<br>WA/1085/2026 | RAJ KUMAR SETHY<br>VS<br>STATE OF ODISHA    | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 184 | D-WA/35431/2026<br>WA/1086/2026 | HIMAN NAIK<br>VS<br>STATE OF ODISHA         | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 185 | D-WA/35502/2026<br>WA/1087/2026 | SASMITA BISWAL<br>VS<br>STATE OF ODISHA     | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 186 | D-WA/35510/2026<br>WA/1088/2026 | AMIT PRAKASH NAYAK<br>VS<br>STATE OF ODISHA | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 187 | D-WA/35082/2026<br>WA/1089/2026 | STATE OF ODISHA<br>VS<br>BIJAY KUMAR NAYAK  | DEBASISH TRIPATHY,A.G.A<br>VS     | //<br>0<br>//                       |
| 188 | D-WA/33571/2026<br>WA/1090/2026 | STATE OF ODISHA<br>VS<br>SUJOG BAG          | PRABHU PRASANNA BEHERA, ASC<br>VS | //<br>0<br>//                       |
| 189 | D-WA/33908/2026<br>WA/1091/2026 | STATE OF ODISHA<br>VS<br>GUNUM PATTANAYAK   | SAROJ KUMAR JEE,A.G.A<br>VS       | //<br>0<br>//                       |
| 190 | D-WA/35101/2026<br>WA/1092/2026 | SANTOSH KUMAR PATI<br>VS<br>STATE OF ODISHA | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 191 | D-WA/35195/2026<br>WA/1093/2026 | BIMAL PRADHAN<br>VS<br>STATE OF ODISHA      | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 192 | D-WA/35193/2026<br>WA/1094/2026 | AISHWARYA ROUTRAY<br>VS<br>STATE OF ODISHA  | SIDHESWAR MALLIK<br>VS            | //<br>0<br>//                       |
| 193 | D-WA/28347/2026                 | SUBHASHREE ANITA DAS @ MALIK                | ACHYUTANANDA PATTANAIAK           | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                            | COUNSEL FOR PETNR./APPEL                | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------|-----------------------------------------|-------------------------------------|
|     | WA/1095/2026                           | VS<br>STATE OF ODISHA                                           | VS                                      | 0<br>//                             |
| 194 | D-WA/35196/2026<br>WA/1096/2026        | DR. SATYAJEET KAR<br>VS<br>STATE OF ODISHA                      | SIDHESWAR MALLIK<br>VS                  | //<br>0<br>//                       |
| 195 | D-WP(C)/35395/2026<br>WP(C)/24848/2026 | M/S RAJLAXMI CONSTRUCTION LTD, CUTTACK<br>VS<br>STATE OF ODISHA | KAMAL BEHARI PANDA<br>VS                | //<br>0<br>//                       |
| 196 | D-WP(C)/35628/2026<br>WP(C)/24849/2026 | SANTOSHINI BHOI<br>VS<br>STATE OF ODISHA                        | PABITRA KUMAR NAYAK<br>VS               | //<br>0<br>//                       |
| 197 | D-WP(C)/35399/2026<br>WP(C)/24850/2026 | MANAS KUMAR DHIR SAMANTA<br>VS<br>STATE OF ODISHA               | JAGAJIBAN PRADHAN<br>VS                 | //<br>0<br>//                       |
| 198 | D-WP(C)/15481/2026<br>WP(C)/24851/2026 | AKSHAYA KUMAR BARIK<br>VS<br>STATE OF ODISHA                    | MAHENDRA KUMAR SAHOO<br>VS              | //<br>0<br>//                       |
| 199 | D-WP(C)/35617/2026<br>WP(C)/24852/2026 | SRADDHANJALI MOHAPATRA<br>VS<br>STATE OF ODISHA                 | ATUL TRIPATHY<br>VS                     | //<br>0<br>//                       |
| 200 | D-WP(C)/25754/2026<br>WP(C)/24853/2026 | JYOSCHNA BISWAL<br>VS<br>STATE OF ODISHA                        | M.PRATAP @ PRATAP KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 201 | D-WP(C)/33481/2026<br>WP(C)/24854/2026 | ABHISHEK SINGH<br>VS<br>STATE OF ODISHA                         | PANKAJ KHANDELWAL<br>VS                 | //<br>0<br>//                       |
| 202 | D-WP(C)/35624/2026<br>WP(C)/24855/2026 | DILLIP KUMAR KAR<br>VS<br>STATE OF ODISHA                       | PABITRA KUMAR NAYAK<br>VS               | //<br>0<br>//                       |
| 203 | D-WP(C)/28081/2026<br>WP(C)/24856/2026 | KIRTTI CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                   | JAYASHREE BISWAL<br>VS                  | //<br>0<br>//                       |
| 204 | D-WP(C)/31893/2026<br>WP(C)/24857/2026 | CHINMAYA PATTNAIK<br>VS                                         | MANOJA KUMAR KHUNTIA<br>VS              | //<br>0                             |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                    | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 205 | D-WP(C)/33691/2026<br>WP(C)/24858/2026 | STATE OF ODISHA<br>SUKA BEWA<br>VS                                                                                                      | ACHYUTANANDA PATTANAIK<br>VS | //<br>//<br>0                       |
| 206 | D-WP(C)/34087/2026<br>WP(C)/24859/2026 | STATE OF ODISHA<br>PRAVASINI PATTNAIK @ PRABHASINI PATTNAIK<br>VS                                                                       | LAXMAN PRADHAN<br>VS         | //<br>//<br>0                       |
| 207 | D-WP(C)/32942/2026<br>WP(C)/24860/2026 | EXCISE COMMISSIONER, ODISHA, CUTTACK<br>RAMESH KUMAR PRUSTI<br>VS                                                                       | NIHAL RATH<br>VS             | //<br>//<br>0                       |
| 208 | D-WP(C)/33756/2026<br>WP(C)/24861/2026 | STATE OF ODISHA<br>ADHIKARI BISWAL<br>VS                                                                                                | RITURANJAN CHHOTARAY<br>VS   | //<br>//<br>0                       |
| 209 | D-WP(C)/33900/2026<br>WP(C)/24862/2026 | STATE OF ODISHA<br>DHARMARAJ BHOI<br>VS                                                                                                 | KIRTAN BADHEI<br>VS          | //<br>//<br>0                       |
| 210 | D-WP(C)/34153/2026<br>WP(C)/24863/2026 | STATE OF ODISHA<br>SANKAR CHARAN PRADHAN<br>VS                                                                                          | BISWARANJAN DALAI<br>VS      | //<br>//<br>0                       |
| 211 | D-WP(C)/33823/2026<br>WP(C)/24864/2026 | AUTHORIZED OFFICER, STATE BANK OF INDIA, PARADEEP BRANCH<br>KRISHNA VIKASH COLLEGE OF NURSING AND ALLIED HEALTH SCIENCES, BARGARH<br>VS | DEVI PRASAD DASH<br>VS       | //<br>//<br>0                       |
| 212 | D-WP(C)/33938/2026<br>WP(C)/24865/2026 | STATE OF ODISHA<br>KALPANA SAHOO<br>VS                                                                                                  | BIBHUTI BHUSAN SWAIN<br>VS   | //<br>//<br>0                       |
| 213 | D-WP(C)/33608/2026<br>WP(C)/24866/2026 | STATE OF ODISHA<br>CHANDRA SHEKHAR PANDA<br>VS                                                                                          | ABHISHEK DASH<br>VS          | //<br>//<br>0                       |
| 214 | D-WP(C)/35307/2026<br>WP(C)/24867/2026 | STATE OF ODISHA<br>VIDWAN INSTITUTE OF MEDICAL SCIENCE, KORAPUT<br>VS                                                                   | LAXMIKANTA MOHANTY<br>VS     | //<br>//<br>0                       |
| 215 | D-WP(C)/34063/2026<br>WP(C)/24868/2026 | STATE OF ODISHA<br>USHARANI SENAPATI<br>VS                                                                                              | JAGAMOHAN PATTANAIK<br>VS    | //<br>//<br>0                       |
|     |                                        | COLLECTOR AND DISTRICT MAGISTRATE, KHURDA                                                                                               |                              | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                            | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------|------------------------------|-------------------------------------|
| 216 | D-WP(C)/34193/2026<br>WP(C)/24869/2026 | SANTOSH KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                  | DEEPTIRANJAN JENA<br>VS      | //<br>0<br>//                       |
| 217 | D-WP(C)/33632/2026<br>WP(C)/24870/2026 | PRAFULLA PATRA<br>VS<br>STATE OF ODISHA                         | HAREKRUSHNA DASH<br>VS       | //<br>0<br>//                       |
| 218 | D-WP(C)/35347/2026<br>WP(C)/24871/2026 | RAJESH KUMAR SATHUA<br>VS<br>STATE OF ODISHA                    | PRABODHA CHANDRA NAYAK<br>VS | //<br>0<br>//                       |
| 219 | D-WP(C)/35607/2026<br>WP(C)/24872/2026 | SANDHYARANI SARANGI<br>VS<br>STATE OF ODISHA                    | DIGAMBARA MISHRA<br>VS       | //<br>0<br>//                       |
| 220 | D-WP(C)/34331/2026<br>WP(C)/24873/2026 | DURYODHAN SETH @ SUKADEB SETH<br>VS<br>STATE OF ODISHA          | AJAYA KUMAR JENA<br>VS       | //<br>0<br>//                       |
| 221 | D-WP(C)/35391/2026<br>WP(C)/24874/2026 | M/S RAJLAXMI CONSTRUCTION LTD, CUTTACK<br>VS<br>STATE OF ODISHA | KAMAL BEHARI PANDA<br>VS     | //<br>0<br>//                       |
| 222 | D-WP(C)/35542/2026<br>WP(C)/24875/2026 | DEEPAK KUMAR DAS ADHIKARY<br>VS<br>STATE OF ODISHA              | ARUN KUMAR PATRA<br>VS       | //<br>0<br>//                       |
| 223 | D-WP(C)/31802/2026<br>WP(C)/24876/2026 | LAXMIDHAR JENA<br>VS<br>STATE OF ODISHA                         | JAGAMOHAN PATTANAIK<br>VS    | //<br>0<br>//                       |
| 224 | D-WP(C)/35517/2026<br>WP(C)/24877/2026 | UMA KANTA JENA<br>VS<br>STATE OF ODISHA                         | NIROJ KUMAR MAHAPATRA<br>VS  | //<br>0<br>//                       |
| 225 | D-WP(C)/35315/2026<br>WP(C)/24878/2026 | GOURANGA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA                | DILLIP KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 226 | D-WP(C)/35525/2026<br>WP(C)/24879/2026 | PANCHANAN BEHERA<br>VS<br>STATE OF ODISHA                       | SOUMYA RANJAN PATI<br>VS     | //<br>0<br>//                       |
| 227 | D-WP(C)/35518/2026                     | PARAMANANDA NAYAK                                               | NIROJ KUMAR MAHAPATRA        | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                             | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/24880/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 228 | D-WP(C)/31954/2026 | DEBASIS BEHERA                                                   | RABINDRA KUMAR PATNAIK   | //                                  |
|     | WP(C)/24881/2026   | VS<br>RASMITA JENA                                               | VS                       | 0<br>//                             |
| 229 | D-WP(C)/35340/2026 | MD.KALIMUDDIN                                                    | SUDHIR KUMAR MALLICK     | //                                  |
|     | WP(C)/24882/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 230 | D-WP(C)/35520/2026 | UMAKANTA DAS                                                     | NIROJ KUMAR MAHAPATRA    | //                                  |
|     | WP(C)/24883/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 231 | D-WP(C)/35519/2026 | KISHORE CHANDRA BHUYAN                                           | NIROJ KUMAR MAHAPATRA    | //                                  |
|     | WP(C)/24884/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 232 | D-WP(C)/34457/2026 | BISHNU CHARAN SARANGI                                            | KHIROD KUMAR SWAIN       | //                                  |
|     | WP(C)/24885/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 233 | D-WP(C)/35233/2026 | GITANJALI NAYAK                                                  | ANSHUMAN DAS             | //                                  |
|     | WP(C)/24886/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 234 | D-WP(C)/34568/2026 | KHULANA SAHOO                                                    | AJIT CH MOHAPATRA        | //                                  |
|     | WP(C)/24887/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 235 | D-WP(C)/35612/2026 | NABAKISHORE MUDULI                                               | SUKANTA KUMAR MISHRA     | //                                  |
|     | WP(C)/24888/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 236 | D-WP(C)/35415/2026 | SANTOSH KUMAR CHATTERJEE                                         | SOUBHAGYA SUNDAR DAS     | //                                  |
|     | WP(C)/24889/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 237 | D-WP(C)/35053/2026 | JAY MAHAVIR SELF HELP GROUP (SHG), ITAMATI KHATIA SAHI, NAYAGARH | KABIRAJ PRADHAN          | //                                  |
|     | WP(C)/24890/2026   | VS<br>STATE OF ODISHA                                            | VS                       | 0<br>//                             |
| 238 | D-WP(C)/35393/2026 | SHREE K.THIRUMOLAR                                               | SAIBRATA RATH            | //                                  |
|     | WP(C)/24891/2026   | VS                                                               | VS                       | 0                                   |

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|-----|----------------------------------------|-------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/35037/2026<br>WP(C)/24892/2026 | UNION OF INDIA<br>MINA GURUTALI<br>VS<br>THE ASSISTANT SETTLEMENT OFFICER, KORAPUT                    | PRAGYAN PARAMITA MOHANTY<br>VS | //<br>//<br>0<br>//                 |
| 240 | D-WP(C)/35063/2026<br>WP(C)/24893/2026 | RAMESH CHANDRA SAHU<br>VS<br>STATE OF ODISHA                                                          | BHANU PRAKASH MISHRA<br>VS     | //<br>0<br>//                       |
| 241 | D-WP(C)/34573/2026<br>WP(C)/24894/2026 | RUHIA SINGH<br>VS<br>STATE OF ODISHA                                                                  | SRIKANTA KUMAR NATH<br>VS      | //<br>0<br>//                       |
| 242 | D-WP(C)/35674/2026<br>WP(C)/24895/2026 | YASHOBANTA PANDA<br>VS<br>STATE OF ODISHA                                                             | ATUL TRIPATHY<br>VS            | //<br>0<br>//                       |
| 243 | D-WP(C)/35153/2026<br>WP(C)/24896/2026 | SOLA KUMAR BISWAL<br>VS<br>STATE OF ODISHA                                                            | PRASANTA KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 244 | D-WP(C)/35150/2026<br>WP(C)/24897/2026 | MECON LTD., JHARKHAND<br>VS<br>STATE OF ODISHA                                                        | TANMAY MISHRA<br>VS            | //<br>0<br>//                       |
| 245 | D-WP(C)/34614/2026<br>WP(C)/24898/2026 | BASANT KUMAR ROUT<br>VS<br>STATE OF ODISHA                                                            | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 246 | D-WP(C)/34683/2026<br>WP(C)/24899/2026 | AJAY KUMAR AGRAWAL<br>VS<br>STATE OF ODISHA                                                           | SUBHAM AGRAWAL<br>VS           | //<br>0<br>//                       |
| 247 | D-WP(C)/35151/2026<br>WP(C)/24900/2026 | MECON LTD., JHARKHAND<br>VS<br>STATE OF ODISHA                                                        | TANMAY MISHRA<br>VS            | //<br>0<br>//                       |
| 248 | D-WP(C)/34519/2026<br>WP(C)/24901/2026 | MAHODADHI BUILDERS PVT.LTD.,BHUBANESWAR<br>VS<br>ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR | TUSHAR KANTA MISHRA<br>VS      | //<br>0<br>//                       |
| 249 | D-WP(C)/35135/2026<br>WP(C)/24902/2026 | SHISHUPAL SAHU<br>VS<br>UNION OF INDIA                                                                | LAXMINARAYAN PATEL<br>VS       | //<br>0<br>//                       |

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|-----|----------------------------------------|----------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 250 | D-WP(C)/34694/2026<br>WP(C)/24903/2026 | BIPLABI BHARAT MOHANTY<br>VS<br>STATE OF ODISHA                                  | SATYAJIT MUKHERJEE<br>VS   | //<br>0<br>//                       |
| 251 | D-WP(C)/30072/2026<br>WP(C)/24904/2026 | MANAGING COMMITTEE OF MAHESWAR U.P.SCHOOL, SORAVA, PURI<br>VS<br>STATE OF ODISHA | SUPRITI KAR<br>VS          | //<br>0<br>//                       |
| 252 | D-WP(C)/34667/2026<br>WP(C)/24905/2026 | ASHISH KUMAR MAHAKUL<br>VS<br>UNION OF INDIA                                     | JAGABANDHU SAHU<br>VS      | //<br>0<br>//                       |
| 253 | D-WP(C)/34810/2026<br>WP(C)/24906/2026 | KASHIRADHARA BHAISAL<br>VS<br>MAHANADI COAL FIELDS LTD., SAMBALPUR               | MAHARSHI MOHAPATRA<br>VS   | //<br>0<br>//                       |
| 254 | D-WP(C)/31488/2026<br>WP(C)/24907/2026 | SANTOSH KUMAR SAHOO<br>VS<br>CHITRALEKHA SAHOO                                   | RAKESH KUMAR MALLICK<br>VS | //<br>0<br>//                       |
| 255 | D-WP(C)/35052/2026<br>WP(C)/24908/2026 | DEHURI SINGH SUNDHI<br>VS<br>STATE OF ODISHA                                     | JYOTI RANJAN KHUNTIA<br>VS | //<br>0<br>//                       |
| 256 | D-WP(C)/34678/2026<br>WP(C)/24909/2026 | LAXMIDHAR NAYAK<br>VS<br>STATE OF ODISHA                                         | TUSAR KUMAR MISHRA<br>VS   | //<br>0<br>//                       |
| 257 | D-WP(C)/35229/2026<br>WP(C)/24910/2026 | BIDYADHAR PATRA<br>VS<br>COLLECTOR, KEONJHAR                                     | ANSHUMAN DAS<br>VS         | //<br>0<br>//                       |
| 258 | D-WP(C)/34946/2026<br>WP(C)/24911/2026 | SANJAY RANJAN BOHIDAR<br>VS<br>STATE OF ODISHA                                   | SISIR DAS<br>VS            | //<br>0<br>//                       |
| 259 | D-WP(C)/35194/2026<br>WP(C)/24912/2026 | ANSHUMAN MOHAPATRA<br>VS<br>STATE OF ODISHA                                      | SUSMITA SMRUTIREKHA<br>VS  | //<br>0<br>//                       |
| 260 | D-WP(C)/32393/2026<br>WP(C)/24913/2026 | D.C.ABASIKA ASHRAM VIDYALAYA, BALESWAR<br>VS<br>STATE OF ODISHA                  | JAGAJIBAN PRADHAN<br>VS    | //<br>0<br>//                       |
| 261 | D-WP(C)/35296/2026                     | M/S DILIP CONSTRUCTIONS PVT. LTD., BHUBANESWAR                                   | PRINCE PATNAIK             | //                                  |

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|-----|----------------------------------------|-----------------------------------------------------------------------------|----------------------------|-------------------------------------|
|     | WP(C)/24914/2026                       | VS<br>STATE OF ODISHA                                                       | VS                         | 0<br>//                             |
| 262 | D-WP(C)/34680/2026<br>WP(C)/24915/2026 | LAXMIDHAR NAYAK<br>VS<br>STATE OF ODISHA                                    | TUSAR KUMAR MISHRA<br>VS   | //<br>0<br>//                       |
| 263 | D-WP(C)/34316/2026<br>WP(C)/24916/2026 | NIBEDITA DEHURY<br>VS<br>REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR | RAMAKANTA DAS<br>VS        | //<br>0<br>//                       |
| 264 | D-WP(C)/35303/2026<br>WP(C)/24917/2026 | KHETRAJPUR MERCHANT ASSOCIATION, SAMBALPUR<br>VS<br>STATE OF ODISHA         | MITALEE JESTHI<br>VS       | //<br>0<br>//                       |
| 265 | D-WP(C)/32654/2026<br>WP(C)/24918/2026 | JITENDRA KUMAR RANA<br>VS<br>STATE OF ODISHA                                | BIJAY KUMAR BEHERA<br>VS   | //<br>0<br>//                       |
| 266 | D-WP(C)/35312/2026<br>WP(C)/24919/2026 | M/S NIRANJAN DAS<br>VS<br>JOINT COMMISSIONER OF STATE TAXES (APPEAL)        | KAJAL SAHOO<br>VS          | //<br>0<br>//                       |
| 267 | D-WP(C)/34335/2026<br>WP(C)/24920/2026 | GOBARDHAN SETHY<br>VS<br>ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR | RUDRA NARAYAN PARIJA<br>VS | //<br>0<br>//                       |
| 268 | D-WP(C)/54335/2025<br>WP(C)/24921/2026 | BASANTA KUMAR NAYAK<br>VS<br>GOVERNMENT OF ODISHA                           | DR. SUJATA DASH<br>VS      | //<br>0<br>//                       |
| 269 | D-WP(C)/35594/2026<br>WP(C)/24922/2026 | GIRIJA SANKAR BARAL<br>VS<br>STATE OF ODISHA                                | ATUL TRIPATHY<br>VS        | //<br>0<br>//                       |
| 270 | D-WP(C)/34681/2026<br>WP(C)/24923/2026 | LAXMIDHAR NAYAK<br>VS<br>STATE OF ODISHA                                    | TUSAR KUMAR MISHRA<br>VS   | //<br>0<br>//                       |
| 271 | D-WP(C)/35595/2026<br>WP(C)/24924/2026 | DEBIPREETA BIVUTIRAY<br>VS<br>STATE OF ODISHA                               | ATUL TRIPATHY<br>VS        | //<br>0<br>//                       |
| 272 | D-WP(C)/31133/2026<br>WP(C)/24925/2026 | KARTIKA SETHI<br>VS                                                         | AJAYA KUMAR MOHARANA<br>VS | //<br>0                             |



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|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 273 | D-WP(C)/34343/2026<br>WP(C)/24926/2026 | STATE OF ODISHA<br>TULARAM NAIK<br>VS                                                                   | RUDRA NARAYAN PARIJA<br>VS   | //<br>//<br>0                       |
| 274 | D-WP(C)/35597/2026<br>WP(C)/24927/2026 | STATE OF ODISHA<br>PRABINA KUMAR PANI<br>VS                                                             | ATUL TRIPATHY<br>VS          | //<br>//<br>0                       |
| 275 | D-WP(C)/33445/2026<br>WP(C)/24928/2026 | STATE OF ODISHA<br>RUJIT MUDULI<br>VS                                                                   | KAPILA CHARAN NAYAK<br>VS    | //<br>//<br>0                       |
| 276 | D-WP(C)/34345/2026<br>WP(C)/24929/2026 | THE LEGAL MANAGER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.,CHENNAI<br>MANOJ KUMAR SAHOO<br>VS | SIDHESWAR MALLIK<br>VS       | //<br>//<br>0                       |
| 277 | D-WP(C)/34435/2026<br>WP(C)/24930/2026 | STATE OF ODISHA<br>KOTAK MAHINDRA BANK, MUMBAI<br>VS                                                    | DEVI PRASAD TRIPATHY<br>VS   | //<br>//<br>0                       |
| 278 | D-WP(C)/34711/2026<br>WP(C)/24931/2026 | CHIEF JUDICIAL MAGISTRATE, KHURDA<br>PRASANT KUMAR BEHERA<br>VS                                         | BIJAYA KUMAR PARIDA 2<br>VS  | //<br>//<br>0                       |
| 279 | D-WP(C)/33326/2026<br>WP(C)/24932/2026 | STATE OF ODISHA<br>UNION OF INDIA<br>VS                                                                 | ABHISHEK MOHANTY,C.G.C<br>VS | //<br>//<br>0                       |
| 280 | D-WP(C)/34950/2026<br>WP(C)/24933/2026 | JANAK PRADHAN<br>RAJ KUMAR SAHU<br>VS                                                                   | SISIR DAS<br>VS              | //<br>//<br>0                       |
| 281 | D-WP(C)/33918/2026<br>WP(C)/24934/2026 | STATE OF ODISHA<br>BHAYGALATA DEVI @ BHAGYALATA PATTANAYAK<br>VS                                        | JAJATI KESHARI KHUNTIA<br>VS | //<br>//<br>0                       |
| 282 | D-WP(C)/35191/2026<br>WP(C)/24935/2026 | STATE OF ODISHA<br>SAROJ DEHURI<br>VS                                                                   | SANKET KANUNGO<br>VS         | //<br>//<br>0                       |
| 283 | D-WP(C)/35321/2026<br>WP(C)/24936/2026 | STATE OF ODISHA<br>HARI KRISHNA NAYAK<br>VS                                                             | JYOTI RANJAN KHUNTIA<br>VS   | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                                         |                              | //                                  |

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|-----|----------------------------------------|---------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 284 | D-WP(C)/34196/2026<br>WP(C)/24937/2026 | M/S.MAA TRADERS, DHENKANAL<br>VS<br>COMMISSIONER OF CGST, CX AND CUSTOMS, BHUBANESWAR | NIHAR RANJAN MOHANTY<br>VS   | //<br>0<br>//                       |
| 285 | D-WP(C)/33873/2026<br>WP(C)/24938/2026 | TUNU SAMINI<br>VS<br>STATE OF ODISHA                                                  | JYOTIRMAYA SAHOO<br>VS       | //<br>0<br>//                       |
| 286 | D-WP(C)/35355/2026<br>WP(C)/24939/2026 | RAJESH KUMAR SATHUA<br>VS<br>STATE OF ODISHA                                          | PRABODHA CHANDRA NAYAK<br>VS | //<br>0<br>//                       |
| 287 | D-WP(C)/34660/2026<br>WP(C)/24940/2026 | SUKANTA MOHANTY@SUKANTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                        | BHASKAR CHANDRA PANDA<br>VS  | //<br>0<br>//                       |
| 288 | D-WP(C)/34314/2026<br>WP(C)/24941/2026 | AKHAYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                           | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//                       |
| 289 | D-WP(C)/35345/2026<br>WP(C)/24942/2026 | DR.JAYARAM BISHOI<br>VS<br>STATE OF ODISHA                                            | JYOTI RANJAN KHUNTIA<br>VS   | //<br>0<br>//                       |
| 290 | D-WP(C)/35358/2026<br>WP(C)/24943/2026 | RAJESH KUMAR SATHUA<br>VS<br>STATE OF ODISHA                                          | PRABODHA CHANDRA NAYAK<br>VS | //<br>0<br>//                       |
| 291 | D-WP(C)/34322/2026<br>WP(C)/24944/2026 | SAILESH KUMAR PADHI<br>VS<br>STATE OF ODISHA                                          | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//                       |
| 292 | D-WP(C)/35359/2026<br>WP(C)/24945/2026 | RAJESH KUMAR SATHUA<br>VS<br>STATE OF ODISHA                                          | PRABODHA CHANDRA NAYAK<br>VS | //<br>0<br>//                       |
| 293 | D-WP(C)/35523/2026<br>WP(C)/24946/2026 | RAJASHREE SAHOO<br>VS<br>THE BRANCH MANAGER, INDUSIND BANK, CHANDIKHOLE BRANCH        | DURGA PRASANNA MISHRA<br>VS  | //<br>0<br>//                       |
| 294 | D-WP(C)/34716/2026<br>WP(C)/24947/2026 | KAILASH ROUT<br>VS<br>STATE OF ODISHA                                                 | LALITENDU MISHRA<br>VS       | //<br>0<br>//                       |
| 295 | D-WP(C)/34555/2026                     | REGIONAL COLLEGE OF NURSING, SUNDARGARH                                               | MANORANJAN KAR               | //                                  |

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|-----|--------------------|---------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/24948/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 296 | D-WP(C)/33319/2026 | BINA @ BINAPANI MAJHI                                         | NIKUNJA KUMAR ROUT       | //                                  |
|     | WP(C)/24949/2026   | VS<br>THE STATE OF ODISHA                                     | VS                       | 0<br>//                             |
| 297 | D-WP(C)/35363/2026 | HAREKRUSHNA SAHOO                                             | SOURAV DAS               | //                                  |
|     | WP(C)/24950/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 298 | D-WP(C)/34558/2026 | URMILA BEHERA @ PRAMILA BEHERA                                | LAXMAN PRADHAN           | //                                  |
|     | WP(C)/24951/2026   | VS<br>REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR    | VS                       | 0<br>//                             |
| 299 | D-WP(C)/34307/2026 | DIPTI GANDA                                                   | MANORANJAN PADHY         | //                                  |
|     | WP(C)/24952/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 300 | D-WP(C)/34789/2026 | SITARAM SCHOOL OF NURSINGH, JAGATSINGHPUR                     | MANORANJAN KAR           | //                                  |
|     | WP(C)/24953/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 301 | D-WP(C)/35173/2026 | DILIP DEURI                                                   | SANKET KANUNGO           | //                                  |
|     | WP(C)/24954/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 302 | D-WP(C)/34308/2026 | NIRMAL PAL                                                    | KRISHNA CHANDRA SAHU     | //                                  |
|     | WP(C)/24955/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 303 | D-WP(C)/34559/2026 | SHANTI DEVI SCHOOL AND COLLEGE OF NURSING, SUNDARGARH         | MANORANJAN KAR           | //                                  |
|     | WP(C)/24956/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 304 | D-WP(C)/35174/2026 | SABITA DEHURI                                                 | SANKET KANUNGO           | //                                  |
|     | WP(C)/24957/2026   | VS<br>STATE OF ODISHA                                         | VS                       | 0<br>//                             |
| 305 | D-WP(C)/32594/2026 | M/S. HARDIK MEDI-TECH, DELHI                                  | DIBYARANJAN BARIK        | //                                  |
|     | WP(C)/24958/2026   | VS<br>THE STATE OF ODISHA                                     | VS                       | 0<br>//                             |
| 306 | D-WP(C)/36052/2026 | JEEVAN ANAND LICHFL CARE HOMES ALLOTTEES ASSOCIATION, KHORDHA | LALIT KUMAR MAHARANA     | //                                  |
|     | WP(C)/24959/2026   | VS                                                            | VS                       | 0                                   |

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|-----|----------------------------------------|-----------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 307 | D-WP(C)/35186/2026<br>WP(C)/24960/2026 | STATE OF ODISHA<br>SANATAN BARIK<br>VS                                            | SANKET KANUNGO<br>VS       | //<br>//<br>0                       |
| 308 | D-WP(C)/35234/2026<br>WP(C)/24961/2026 | STATE OF ODISHA<br>SUNA RAM SABAT<br>VS                                           | ANUP KUMAR MOHAPATRA<br>VS | //<br>//<br>0                       |
| 309 | D-WP(C)/35569/2026<br>WP(C)/24962/2026 | STATE OF ODISHA<br>AMIYA KUMAR MOHANTY<br>VS                                      | ANIMA KUMARI DEI<br>VS     | //<br>//<br>0                       |
| 310 | D-WP(C)/30748/2026<br>WP(C)/24963/2026 | STATE OF ODISHA<br>UNION OF INDIA<br>VS                                           | MILLON KUMAR<br>VS         | //<br>//<br>0                       |
| 311 | D-WP(C)/35187/2026<br>WP(C)/24964/2026 | SARAT CHANDRA KHUNTIA<br>RACHANA BEHERA<br>VS                                     | SANKET KANUNGO<br>VS       | //<br>//<br>0                       |
| 312 | D-WP(C)/35593/2026<br>WP(C)/24965/2026 | STATE OF ODISHA<br>PRIYARANJAN JENA<br>VS                                         | SABYASACHI MISHRA<br>VS    | //<br>//<br>0                       |
| 313 | D-WP(C)/35189/2026<br>WP(C)/24966/2026 | COLLECTOR-CUM-CHAIRMAN, REGIONAL TRANSPORT AUTHORITY, PURI<br>NANDINI PURTY<br>VS | SANKET KANUNGO<br>VS       | //<br>//<br>0                       |
| 314 | D-WP(C)/35720/2026<br>WP(C)/24967/2026 | STATE OF ODISHA<br>NIKHILA UTKAL KHANDAYAT MAHASABHA, SUNDARGARH<br>VS            | UPENDRA KUMAR SAMAL<br>VS  | //<br>//<br>0                       |
| 315 | D-WP(C)/35141/2026<br>WP(C)/24968/2026 | STATE OF ODISHA<br>MECON LTD., JHARKHAND<br>VS                                    | TANMAY MISHRA<br>VS        | //<br>//<br>0                       |
| 316 | D-WP(C)/32176/2026<br>WP(C)/24969/2026 | STATE OF ODISHA<br>UNION OF INDIA<br>VS                                           | GOPAL KRISHNA NAYAK<br>VS  | //<br>//<br>0                       |
| 317 | D-WP(C)/35190/2026<br>WP(C)/24970/2026 | HRUSIKESH SAHOO<br>PARAMITA BEHERA<br>VS                                          | SANKET KANUNGO<br>VS       | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                   |                            | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                       | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 318 | D-WP(C)/35714/2026<br>WP(C)/24971/2026 | NARADA KIRTANIA @ NARADA KIRTANIYA<br>VS<br>STATE OF ODISHA                                | MAHESWAR MOHANTY<br>VS       | //<br>0<br>//                       |
| 319 | D-WP(C)/35145/2026<br>WP(C)/24972/2026 | MECON LTD., JHARKHAND<br>VS<br>STATE OF ODISHA                                             | TANMAY MISHRA<br>VS          | //<br>0<br>//                       |
| 320 | D-WP(C)/34321/2026<br>WP(C)/24973/2026 | KESABA ACHARYA<br>VS<br>STATE OF ODISHA                                                    | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//                       |
| 321 | D-WP(C)/35672/2026<br>WP(C)/24974/2026 | GOURI SHANKAR AGRAWAL<br>VS<br>STATE OF ODISHA                                             | GYANA RANJAN MAHAPATRA<br>VS | //<br>0<br>//                       |
| 322 | D-WP(C)/35154/2026<br>WP(C)/24975/2026 | KONARK ENTERPRISES, JAJPUR<br>VS<br>THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR | AMIYA KUMAR TARAI<br>VS      | //<br>0<br>//                       |
| 323 | D-WP(C)/34562/2026<br>WP(C)/24976/2026 | BIDULATA COLLEGE OF NURSING, KHALRDA, CUTTACK<br>VS<br>STATE OF ODISHA                     | MANORANJAN KAR<br>VS         | //<br>0<br>//                       |
| 324 | D-WP(C)/27890/2026<br>WP(C)/24977/2026 | BICHITRA PARIDA<br>VS<br>STATE OF ODISHA                                                   | KSHIROD KUMAR ROUT<br>VS     | //<br>0<br>//                       |
| 325 | D-WP(C)/35155/2026<br>WP(C)/24978/2026 | KONARK ENTERPRISES, JAJPUR<br>VS<br>THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR | AMIYA KUMAR TARAI<br>VS      | //<br>0<br>//                       |
| 326 | D-WP(C)/34178/2026<br>WP(C)/24979/2026 | ADITYA RANJAN HOTA<br>VS<br>SNEHALATA PANDA                                                | SUSANTA KUMAR NAYAK<br>VS    | //<br>0<br>//                       |
| 327 | D-WP(C)/35175/2026<br>WP(C)/24980/2026 | AJAY DURIA<br>VS<br>STATE OF ODISHA                                                        | TARUN PATNAIK<br>VS          | //<br>0<br>//                       |
| 328 | D-WP(C)/35366/2026<br>WP(C)/24981/2026 | AJIT KUMAR MOHANTA<br>VS<br>STATE OF ODISHA                                                | SUBHADUTTA ROUTRAY<br>VS     | //<br>0<br>//                       |
| 329 | D-WP(C)/35855/2026                     | RADHAMOHAN KHEMUNDU                                                                        | ARIJEET MISHRA               | //                                  |

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## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                        | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/24982/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | THE COLLECTOR-CUM-LAND ACQUISITION OFFICER, KORAPUT         |                          | //                                  |
| 330 | D-WP(C)/36070/2026 | SIKSHA O ANUSANDHAN (SOA) SOCIETY, BHUBANESWAR              | AMIT PATTNAIK            | //                                  |
|     | WP(C)/24983/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | DIRECTORATE OF ENFORCEMENT, KOLKATA ZONAL OFFICE-1, KOLKATA |                          | //                                  |
| 331 | D-WP(C)/35920/2026 | REKHA BARUA                                                 | RANJAN KUMAR ROUT        | //                                  |
|     | WP(C)/24984/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | ODISHA STATE HOUSING BOARD, BHUBANESWAR                     |                          | //                                  |
| 332 | D-WP(C)/34630/2026 | MANJIT KAUR SALUJA                                          | ASHIS KUMAR MISHRA       | //                                  |
|     | WP(C)/24985/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BALANGIR             |                          | //                                  |
| 333 | D-WP(C)/35227/2026 | BHARAT BHUSAN MOHANTY                                       | SOUBHAGYA KUMAR RATH     | //                                  |
|     | WP(C)/24986/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 334 | D-WP(C)/34150/2026 | MS. SRI SHAKTI SOLUTIONS, GULABAND, SAMBALPUR               | SANJIBANI MISHRA         | //                                  |
|     | WP(C)/24987/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 335 | D-WP(C)/32336/2026 | ACC LIMITED, GUJARAT                                        | SASWAT KUMAR ACHARYA     | //                                  |
|     | WP(C)/24988/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ROURKELA  |                          | //                                  |
| 336 | D-WP(C)/36075/2026 | BABUL KUMAR SAHOO                                           | SITANSU MOHAN SINGH      | //                                  |
|     | WP(C)/24989/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 337 | D-WP(C)/35230/2026 | BIDYADHAR SAHOO                                             | SOUBHAGYA KUMAR RATH     | //                                  |
|     | WP(C)/24990/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 338 | D-WP(C)/36080/2026 | BIBHUTI BHUSAN ROUT                                         | SITANSU MOHAN SINGH      | //                                  |
|     | WP(C)/24991/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 339 | D-WP(C)/35989/2026 | M. HARITA @ MADETI HARITA                                   | ANJAN KUMAR BISWAL       | //                                  |
|     | WP(C)/24992/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | NATIONAL HIGH WAY AUTHORITIES OF INDIA, NEW DELHI           |                          | //                                  |
| 340 | D-WP(C)/35232/2026 | BIBHUTI PRASAD PRUSTY                                       | SOUBHAGYA KUMAR RATH     | //                                  |
|     | WP(C)/24993/2026   | VS                                                          | VS                       | 0                                   |

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## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                          | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 341 | D-WP(C)/35157/2026<br>WP(C)/24994/2026 | STATE OF ODISHA<br>KONARK ENTERPRISES, JAJPUR<br>VS<br>THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR | AMIYA KUMAR TARAI<br>VS        | //<br>//<br>0<br>//                 |
| 342 | D-WP(C)/34286/2026<br>WP(C)/24995/2026 | PRANAB KUMAR PANDA<br>VS<br>OFFICE OF THE CHIEF SECRETARY                                                     | PRABIN DAS<br>VS               | //<br>0<br>//                       |
| 343 | D-WP(C)/36090/2026<br>WP(C)/24996/2026 | DAMAYANTI BEHERA<br>VS<br>STATE OF ODISHA                                                                     | SUBHADUTTA ROUTRAY<br>VS       | //<br>0<br>//                       |
| 344 | D-WP(C)/35549/2026<br>WP(C)/24997/2026 | SACHIDANANDA MALLICK<br>VS<br>STATE OF ODISHA                                                                 | PRAFULLA KUMAR KHATEI<br>VS    | //<br>0<br>//                       |
| 345 | D-WP(C)/36100/2026<br>WP(C)/24998/2026 | BIBEKANANDA RANA<br>VS<br>STATE OF ODISHA                                                                     | MANORANJAN MISHRA<br>VS        | //<br>0<br>//                       |
| 346 | D-WP(C)/35565/2026<br>WP(C)/24999/2026 | ANJANA NAYAK<br>VS<br>STATE OF ODISHA                                                                         | SATYABRATA SENAPATI<br>VS      | //<br>0<br>//                       |
| 347 | D-WP(C)/35964/2026<br>WP(C)/25000/2026 | BIDHUBHUSAN DAS<br>VS<br>FOREST ENVIRONMENT AND CLIMATE CHANGE                                                | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 348 | D-WP(C)/36053/2026<br>WP(C)/25001/2026 | MR.ISTYAGIN EVEGENY NIKOLAEVICH, JAGATSINGHPUR<br>VS<br>UNION OF INDIA                                        | ANSHUMAN RAY<br>VS             | //<br>0<br>//                       |
| 349 | D-WP(C)/36149/2026<br>WP(C)/25002/2026 | DEBASHIS DAS<br>VS<br>STATE OF ODISHA                                                                         | SOURAV SUMAN BHUYAN<br>VS      | //<br>0<br>//                       |
| 350 | D-WP(C)/27992/2026<br>WP(C)/25003/2026 | BIJAYA KUMAR MOHANTY<br>VS<br>UNION OF INDIA                                                                  | ASUTOSH ROUT<br>VS             | //<br>0<br>//                       |
| 351 | D-WP(C)/35957/2026<br>WP(C)/25004/2026 | BISWANATH BASA<br>VS<br>STATE OF ODISHA                                                                       | ANJAN KUMAR BISWAL<br>VS       | //<br>0<br>//                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-----------------------------------------|----------------------------------------------------------|-------------------------------|-------------------------------------|
| 352 | D-WP(C)/36086/2026<br>WP(C)/25005/2026  | DIGIMANI SOREN<br>VS<br>STATE OF ODISHA                  | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//                       |
| 353 | D-WP(C)/35736/2026<br>WP(C)/25006/2026  | SUDARSHAN SAHU<br>VS<br>STATE OF ODISHA                  | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//                       |
| 354 | D-WP(C)/36085/2026<br>WP(C)/25007/2026  | DR.ARJUNA KUMAR SAHU<br>VS<br>STATE OF ODISHA            | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//                       |
| 355 | D-WP(C)/35618/2026<br>WP(C)/25008/2026  | ARATI PATRO<br>VS<br>STATE OF ODISHA                     | SANGRAM JENA<br>VS            | //<br>0<br>//                       |
| 356 | D-WP(C)/36084/2026<br>WP(C)/25009/2026  | SANDIPANA MISHRA<br>VS<br>STATE OF ODISHA                | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//                       |
| 357 | D-WP(C)/36089/2026<br>WP(C)/25010/2026  | UJWAL KUMAR SARANGI<br>VS<br>STATE OF ODISHA             | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//                       |
| 358 | D-WP(C)/35997/2026<br>WP(C)/25011/2026  | BABULI BEHERA<br>VS<br>STATE OF ODISHA                   | DIPTI RANJAN BHOKTA<br>VS     | //<br>0<br>//                       |
| 359 | D-ABLAPL/20743/2026<br>ABLAPL/9182/2026 | DILLIP KUMAR BALABANTARAY<br>VS<br>STATE OF ODISHA       | ACHYUTANANDA PATTANAIAK<br>VS | BEGUNIA P.S. /268 /2026<br>0<br>//  |
| 360 | D-ABLAPL/21976/2026<br>ABLAPL/9183/2026 | UDAYA NARAYAN SAMAL<br>VS<br>STATE OF ODISHA             | SUSANTA KUMAR TRIPATHY<br>VS  | PIRAHAT P.S /165 /2026<br>0<br>//   |
| 361 | D-ABLAPL/22175/2026<br>ABLAPL/9184/2026 | RUDRA PRASAD BEHERA<br>VS<br>STATE OF ODISHA             | KURESH PRASAD DASH<br>VS      | KOTINANDA /58 /2026<br>0<br>//      |
| 362 | D-ABLAPL/23002/2026<br>ABLAPL/9185/2026 | PRABHAKARA JENA @ PRAVAKAR JENA<br>VS<br>STATE OF ODISHA | JAJATI KESHARI KHUNTIA<br>VS  | BAISINGA /355 /2026<br>0<br>//      |
| 363 | D-ABLAPL/23068/2026                     | RABI @ RABINDRA JENA                                     | JAYANTA KUMAR MAJHI           | BASTA /230 /2026                    |



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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                              | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT    |
|-----|-----------------------------------------|---------------------------------------------------|---------------------------------|----------------------------------------|
|     | ABLAPL/9186/2026                        | VS<br>STATE OF ODISHA                             | VS                              | ()<br>//                               |
| 364 | D-ABLAPL/20095/2026<br>ABLAPL/9187/2026 | BENU BARIK<br>VS<br>STATE OF ODISHA               | ASISH MISHRA<br>VS              | CHHENDIPADA /165 /2026<br>()<br>//     |
| 365 | D-ABLAPL/22217/2026<br>ABLAPL/9188/2026 | SASMITA SAMANTARA<br>VS<br>STATE OF ODISHA        | SANJAYA KUMAR PANIGRAHI<br>VS   | SONEPUR /52 /2026<br>()<br>//          |
| 366 | D-ABLAPL/22838/2026<br>ABLAPL/9189/2026 | BRAJA KISHORE DHAL<br>VS<br>STATE OF ODISHA(VIG.) | PRASANTA KUMAR SAHOO<br>VS      | CUTTACK VIGILANCE /5 /2026<br>()<br>// |
| 367 | D-ABLAPL/23078/2026<br>ABLAPL/9190/2026 | BISWAJITA SINGH<br>VS<br>STATE OF ODISHA          | JYOTIRMAYA SAHOO<br>VS          | NAYAPALLI P.S. /538 /2026<br>()<br>//  |
| 368 | D-ABLAPL/23307/2026<br>ABLAPL/9191/2026 | MAKARDHWAJ KAUDI<br>VS<br>STATE OF ODISHA         | SUBODH KUMAR MOHANTY<br>VS      | BRAJARAJNAGAR /153 /2026<br>()<br>//   |
| 369 | D-ABLAPL/23088/2026<br>ABLAPL/9192/2026 | SOUMYA PRAKASH RATH<br>VS<br>STATE OF ODISHA      | KULDEEP MOHANTY<br>VS           | BALASORE SADAR /422 /2026<br>()<br>//  |
| 370 | D-ABLAPL/22928/2026<br>ABLAPL/9193/2026 | OM PRAKASH PRADHAN<br>VS<br>STATE OF ODISHA       | JAGABANDHU SAHU<br>VS           | PADAMPUR /79 /2023<br>()<br>//         |
| 371 | D-ABLAPL/22295/2026<br>ABLAPL/9194/2026 | SANTOSH KUMAR BHOI<br>VS<br>STATE OF ODISHA       | BASANTA KUMAR NAYAK<br>VS       | BALIPATNA /271 /2026<br>()<br>//       |
| 372 | D-ABLAPL/22630/2026<br>ABLAPL/9195/2026 | GOURAHARI MANDAL<br>VS<br>STATE OF ODISHA(VIG.)   | PRASANTA KUMAR SAHOO<br>VS      | CUTTACK VIGILANCE /5 /2026<br>()<br>// |
| 373 | D-ABLAPL/23090/2026<br>ABLAPL/9196/2026 | NIRANJAN PRADHAN<br>VS<br>STATE OF ODISHA         | JYOTIRMAYA SAHOO<br>VS          | / /0<br>()<br>//                       |
| 374 | D-ABLAPL/23058/2026<br>ABLAPL/9197/2026 | MAHENDRA BHAGAT<br>VS                             | DHIRENDRA KUMAR MOHAPATRA<br>VS | KINJIRKELA /32 /2022<br>()             |

# ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT      |
|-----|-----------------------------------------|----------------------------------------------------------|-------------------------------|------------------------------------------|
| 375 | D-ABLAPL/23140/2026<br>ABLAPL/9198/2026 | STATE OF ODISHA<br>PANKAJ KUMAR NATH<br>VS               | PRASANT KUMAR BARIK<br>VS     | //<br>PURUNABAZAR /192 /2026<br>()       |
| 376 | D-ABLAPL/23298/2026<br>ABLAPL/9199/2026 | STATE OF ODISHA<br>SATYA MALLIK @ SATYABRAT MALLIK<br>VS | UMAKANTA BARIK<br>VS          | //<br>KHALLIKOTE /482 /2025<br>()        |
| 377 | D-ABLAPL/23074/2026<br>ABLAPL/9200/2026 | STATE OF ODISHA<br>SUBRAT NAIK<br>VS                     | UMAKANTA BARIK<br>VS          | //<br>BHAWANIPATNA TOWN /178 /2026<br>() |
| 378 | D-ABLAPL/22965/2026<br>ABLAPL/9201/2026 | STATE OF ODISHA<br>ASHUTOSH MOHAPATRA<br>VS              | PRAKASH CHANDRA DASH<br>VS    | //<br>MARSHAGHAI /309 /2026<br>()        |
| 379 | D-ABLAPL/23144/2026<br>ABLAPL/9202/2026 | STATE OF ODISHA<br>TAPAN KUMAR SAHU<br>VS                | PRASANT KUMAR BARIK<br>VS     | //<br>BHADRAK RURAL /526 /2026<br>()     |
| 380 | D-ABLAPL/21893/2026<br>ABLAPL/9203/2026 | STATE OF ODISHA<br>AJAY BALA<br>VS                       | KARUNAKAR GAYA<br>VS          | //<br>PODIA PS /145 /2023<br>()          |
| 381 | D-ABLAPL/23227/2026<br>ABLAPL/9204/2026 | STATE OF ODISHA<br>SUBHENDU MOHAN KUMAR BASANTIA<br>VS   | JAYADEBA BEHERA<br>VS         | //<br>ITAMATI /254 /2026<br>()           |
| 382 | D-ABLAPL/23513/2026<br>ABLAPL/9205/2026 | STATE OF ODISHA<br>RANJAN KUMAR BISWAL<br>VS             | ASHOK KUMAR SAHOO<br>VS       | //<br>KENDRAPARA SADAR /416 /2026<br>()  |
| 383 | D-ABLAPL/23514/2026<br>ABLAPL/9206/2026 | STATE OF ODISHA<br>PRABHAT CH. SINHA<br>VS               | BYOMAKESH TRIPATHY<br>VS      | //<br>/ /0<br>()                         |
| 384 | D-ABLAPL/23516/2026<br>ABLAPL/9207/2026 | STATE OF ODISHA<br>CHINTAMANI RANA<br>VS                 | SHIBANI SHANKAR PRADHAN<br>VS | //<br>GHANTAPADA /136 /2026<br>()        |
| 385 | D-ABLAPL/23500/2026<br>ABLAPL/9208/2026 | STATE OF ODISHA<br>MD.SALIM @ CHANDU<br>VS               | SATYA RANJAN MULIA<br>VS      | //<br>DARGHA BAZAR /63 /2026<br>()       |
|     |                                         | STATE OF ODISHA                                          |                               | //                                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/08/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                              | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                |
|-----|-----------------------------------------|-------------------------------------------------------------------|------------------------------|--------------------------------------------------------------------|
| 386 | D-ABLAPL/23517/2026<br>ABLAPL/9209/2026 | SAUBHAGYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                    | BYOMAKESH TRIPATHY<br>VS     | / /0<br>0<br>//                                                    |
| 387 | D-ABLAPL/23511/2026<br>ABLAPL/9210/2026 | SANTANU BEHERA<br>VS<br>STATE OF ODISHA                           | BYOMAKESH TRIPATHY<br>VS     | / /0<br>0<br>//                                                    |
| 388 | D-ABLAPL/22831/2026<br>ABLAPL/9211/2026 | AMIYA RANJAN PAI @ SRI AMIYA RANJAN PALA<br>VS<br>STATE OF ODISHA | BIJAYA KUMAR NAYAK (3)<br>VS | SARANAKUL /76 /2026<br>0<br>//                                     |
| 389 | D-ABLAPL/23101/2026<br>ABLAPL/9212/2026 | BANGIRI SAHA @ ROHIT SAH<br>VS<br>STATE OF ODISHA                 | PRATIK DASH<br>VS            | PURUNABAZAR /167 /2026<br>0<br>//                                  |
| 390 | D-ABLAPL/23400/2026<br>ABLAPL/9213/2026 | KAMALA TIRIA<br>VS<br>STATE OF ODISHA                             | BIKASH MISHRA<br>VS          | BAISINGA /291 /2026<br>0<br>//                                     |
| 391 | D-ABLAPL/22842/2026<br>ABLAPL/9214/2026 | KANHU CHARAN PALAI<br>VS<br>STATE OF ODISHA                       | MANAS RANJAN DHAL<br>VS      | / /0<br>0<br>//                                                    |
| 392 | D-ABLAPL/21807/2026<br>ABLAPL/9215/2026 | KABI GOUDA<br>VS<br>STATE OF ODISHA                               | LAMBODOR ACHARI<br>VS        | BADAGADA /212 /2026<br>0<br>//                                     |
| 393 | D-ABLAPL/23194/2026<br>ABLAPL/9216/2026 | DEEPAK KOTHAL<br>VS<br>STATE OF ODISHA                            | ANITA SAHOO<br>VS            | KHANDAPARA /188 /2026<br>0<br>//                                   |
| 394 | D-ABLAPL/23387/2026<br>ABLAPL/9217/2026 | SK. SAFIRUDDIN @ SABU<br>VS<br>STATE OF ODISHA                    | PRAVASH CHANDRA JENA<br>VS   | JALESWAR /361 /2026<br>0<br>//                                     |
| 395 | D-ABLAPL/23465/2026<br>ABLAPL/9218/2026 | ANANTA NAYAK<br>VS<br>STATE OF ODISHA                             | JAYANTA KUMAR MAJHI<br>VS    | / /0<br>J.M.F.C.,BALASORE(RURAL)(Baleshwar)<br>2(A)CC/0000201/2024 |